

BEFORE THE HONBLE NATIONAL GREEN TRIBUNAL, PRINCIPLE
BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 569/2023

(I.A. Nos. 719/2023 & 240/2024)

ALOK KUMAR VS UNION OF INDIA MINISTRY OF ENVIRONMENT
FOREST & CLIMATE CHANGE

REPLY ON BEHALF OF DIRECTOR, SURVEY OF INDIA,
UTTARPRADESH GEOSPATIAL DIRECTORATE

1. That the present reply is being filed by Durgesh Nandan Pathak S/O Sh. Jagdish Narayan Pathak aged 51 years working as Director in office of Uttar Pradesh Geospatial Directorate, Survey of India, Lucknow.
2. That I have gone through the official records maintained in the office and competent to file the present reply on behalf of Survey of India.
3. That vide order dt 12/03/2024 Hon'ble Tribunal directed the Govt. of U.P. to approach the Survey of India for the demarcation of flood plain zone of Rivers Yamuna and Hindon in Gautam Buddha Nagar and Ghaziabad U.P. The copy of the said order is annexed as **Annexure-A**. The irrigation department of Govt. of U.P. vide letter dt.19/03/24 & letter dt 26/03/2024 requested the Survey of India, Dehradun to demarcate the Flood Plain Zone of Rivers Yamuna and Hindon in Gautam Buddha Nagar and Ghaziabad, U.P. and to provide the 1meter contour interval map. In the said letter the irrigation dept., Govt. of U.P. requested to provide the estimate of the expenses for the same. The copy of the letter dt.19.03.2024 & dt 26/03/2024 is annexed as **Annexure-B**.
4. That the Irrigation department Government of UP vide letter dated 03/04/2024(**Annexure-C**) requested Survey of India, Dehradun to provide proposal regarding demarcation of flood plain zone. In compliance of the letter sent by Irrigation department Surveyor General

(डॉ०एन०पथक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

office , Dehradun vide mail dated 04/04/2024(**Annexure-D**) directed UPGD, Lucknow to take necessary action with CC to executive Engineer Irrigation construction Division, Ghaziabad to Co-ordinate with Director, UPGD, Lucknow.

5. Subsequently a meeting was held on 05/04/2024 between officials of survey of India and officials of irrigation department Govt of UP. The minutes of meeting of said meeting is annexed as **Annexure-E**.
6. That vide letter dated 05/04/2024 Executive Engineer, Irrigation construction Division, Ghaziabad requested Director UPGD to provide proposal for demarcation of flood plain zone on Yamuna and Hindon River. The copy of the said letter is attached as **Annexure-F**
7. That in compliance of the letter annexed as Annexure-F, this office handed over the data available with this office to Executive engineer, irrigation department and informed that for 1meter contour map fresh survey is required. **Annexure-G**
8. That vide letter dated 30/04/2024(**Annexure-H**) Executive Engineer, Irrigation construction Division, Ghaziabad requested this office to provide proforma bill for new survey.
9. That vide letter dated 02/05/2024(**Annexure-I**) this office requested Executive Engineer, Irrigation construction Division, Ghaziabad to provide area of interest and topographical details to be required, so that cost estimate can be done.
10. That vide letter dated 07/05/2024(**Annexure-J**) Executive Engineer, Irrigation construction Division, Ghaziabad provide Area of interest and topographical details required to this office.
11. That vide letter dated 26/06/2024 this office requested Irrigation department Govt of UP to deposit amount of Rs 2,76,25,000 for fresh

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

Survey work. And also informed that survey work will be started after deposit of amount. The copy of the said letter is annexed as **Annexure-K**

12. That vide letter dated 15/10/2024 (**Annexure-L**) of Executive Engineer, Irrigation construction Division, Ghaziabad. Executive Engineer informed to this office that payment has been done on 14/10/2024 via UTR RBI2892468024063.

13. That vide letter dated 17/10/2024 this office shared methodology, work plan and time schedule with executive Engineer, Irrigation Department Government of UP. The copy of the said letter is annexed as **Annexure-M** The time schedule of the project in said letter is as follow

ACTIVITY	DURATION	TIME-LINE(14/10/2024 is the start Date of Project after receipt of Payment from Project authorities)
Tendering process and award of contract	1.5 Months	-
Data acquisition and Post processing for generation of DSM, DEM, Contours and ORI	2 Months	Out sourced team directed from other project area, work started on 16/10/2024. And data acquisition work likely completed by Dec 31, 2024
Feature Extraction	2-2.5 Months	By February, 2025

Survey and Mapping Activity wise Time line calculation for completing work in 850 sq.km Project area is as under:

ACTIVITY	Out turn	No. and Duration of
----------	----------	---------------------

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

		deployment
Data acquisition and Post processing for generation of DSM, DEM, Contours and ORI	65 to 70 sq.km per Drone team per month	6 Drone team for 2 months (3 Drone Team x 65 to 75 sq km per month x 2 month = 850 sq km aprox area to be surveyed)
Feature Extraction(Manual activity)	1 man days per sq km	Required Man days for the activity=1 man days per sq km x 850 sq km = 850 man days, 17 digitisers are proposed to be deployed for Feature extraction work with requisite Hardware and software 17 digitizers x 25 days x 2 month = 850 approx man days

14. That after receipt of payment work was started by this office on priority basis and team was deputed by diverting team from other project to save the time in tendering process in view of urgency of work.
15. The whole area of Survey is falling under Three zones (Red, Yellow and Green) of Indian Air Space as defined by DGCA on digital sky portal created under drone rule 2021 in which Green zone is unrestricted uncontrolled Air Space where permission for Drone flying is not required hence area falling under green zone is about 200 Sq. Km. has been surveyed by the deputed survey firms, meanwhile permission from Directorate General of Civil Aviation (DGCA) and concern Air Traffic Control (ATC) for Drone flying in the area about 650Sq. Km. falling in Red and Yellow Zone was asked by the Firms. The copy of the drone rule 2021 is annexed as **Annexure-N**



(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

16. The deputed survey firms got the permission for Drone Flying from the DGCA/MoCA and ATC for drone flying in month of December 2024 and January 2025 , during these months climate was not favourable for drone flying due to Dense Fog and Low visibility in the area of survey, at the end of the January 2025 due to Republic Day and Beating Retreat celebration drone flying in the area was Prohibited, by the time the permission for the Drone Flying from the DGCA and ATC got expired.
17. The firms again written a letter to DGCA/MoCA and ATC for reissuing permission for Drone Flying in the Area, once the permission for the drone flying will be granted, the work will be completed in three months. The copy of the email sent by firms to this office regarding permission is annexed as **Annexure-O**
18. That Survey of India craves liberty to file additional reply with the permission of this Hon'ble Tribunal as and when need arise. However, Survey of India undertake to comply with the directions issued by this Hon'ble Tribunal.



FOR SURVEY OF INDIA

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

Item Nos.15 & 16

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**Original Application No. 275/2023
(I.A. No.869/2023)

Mahesh Kumar

Applicant

Versus

State of Uttar Pradesh through Chief Secretary

Respondent(s)

With

Original Application No. 569/2023
(I.A. No.719/2023)

Alok Kumar

Applicant

Versus


Union of India Ministry of Environment Forest
& Climate Change

Respondent(s)

Date of hearing: 12.03.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**Applicant: Mr. Satyabeer Singh, Adv. for Applicant in OA 275/2023 (Through VC)
Mr. Anand Mishra, Mr. Prashant Kanha & Ms. Nisha Rai, Advs. for
Applicant in OA 569/2023Respondent(s): Ms. Garima Prashad, AAG, Ms. Priyanka Swami & Ms. Simran Sehgal,
Advs. for the State of UP
Mr. Atul Kumar, ADM, Gautam Budh Nagar
Mr. B.K. Singh, EE, Mr. Raj Kumar, EE & Ms. Vartika Tripathi, AE,
Department of Irrigation, State of UP
Mr. Vishal Singh & Mr. O.S. Bisht Mishra, Scientists
Mr. N.P. Singh & Mr. Kuldeep Singh, Asst. Engineers
Mr. Ravindra Kumar, Senior Advocate (Through VC), Mr. Binay Das, Mr.
Vipin Kumar Saxena & Mr. Shivam Saksena, Advs. for Greater Noida
Mr. Sumit Arora & Mr. Anshuman, Advs. for MoEF & CC in OA 569/2023
Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB (Through VC)
Mr. Nishi Kant Singh, Adv. for Noida Authority

1



(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

Mr. Yagyawalkya Singh & Ms. Divya Swamy, Advs. for Ghaziabad
Development Authority
Mr. Rajesh Aggarwal, Adv. for Intervenor

ORDER

1. The main issue in the original application is in respect to unauthorized construction in the flood plain zones of Yamuna and Hindon river in the villages namely, Lakhnawli, Greater Noida and Gautam Budh Nagar in Uttar Pradesh. By the order dated 29.01.2024 we had directed the State Government of Uttar Pradesh to expedite the process of demarcation of flood plain and to ensure completion of demarcation within one month. Accordingly, a period of one month was allowed.

2. Today, AAG appearing on behalf of Government of Uttar Pradesh has sought further of six months time based on the time schedule given by National Institute of Hydrology, Roorkee which has been engaged by Government of Uttar Pradesh. For the said study National Institute of Hydrology has quoted Rs. 42 Lakhs + GST with the study duration of Six months.

3. During the course of hearing, justification for the time period was tried to be put forth by the Council and officials from the Government of Uttar Pradesh. It was mentioned that one meter contour interval is being taken for depicting the various flooding scenarios and that based on 1 meter contour interval along with maximum flood level and other relevant parameters the flood plain zone will be demarcated. The officials of the State Government and the counsel are unable to justify the criteria of 1 meter contour. They were advised to provide justification or material to show the relevance of 1 meter which they were unable to provide. Hence, we are unable to understand the justification from one meter criteria.



(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

4. In our earlier order dated 29.01.2024, we had made it clear that the "flood plain" as defined "River Ganga (Rejuvenation, Protection and Management) Authorities Order 2016" shall be followed. As per the said notification, flood plains of river Ganga and Tributaries are defined as the area which "comes under water on either side due to floods responding to its greatest flow or with a flood of frequency once in 100 years".

5. Along with the joint report filed by Irrigation Department of Uttar Pradesh, a correspondence dated 05.02.2024 with Survey of India (SoI) has been annexed. As per the said communication, SoI has informed that topographical map of 25,000 and 50,000 is available with SoI for public use with 10 meter and 20 meter contour interval. SoI has also mentioned that one meter contour interval topographical map would require special survey.

6. The issue before us is to prevent encroachment on the flood plain, stop unauthorized constructions, prevent illegal mining, stop discharge of effluents and ensure that the integrity of River Yamuna is maintained with its free flow. Keeping in view the above objectives and the definition provided in the Ganga Rejuvenation Notification dated 07.10.2016 for the flood plain zone and keeping in view the reflected constrains for this matter at this stage, we are of the opinion that 1: 25000 scale map with 10 meter and 20 meter contour can be sufficient. If any specific construction and development, is to be taken up then, micro scale contour interval of 1 meter or 0.5 meter can be considered at a later stage by concerned departments.

7. Since as per the report of the Irrigation Department, Government of Uttar Pradesh has consulted SoI and has obtained their opinion, we are of the view that, SoI which is a national reputed surveying agency, be

engaged for demarcation of the floods plain zone of Yamuna and Hindon as per Ganga Rejuvenation Notification dated 07.10.2016.

8. Accordingly, we direct the Government of Uttar Pradesh to consider to engage SoI and complete the flood plain demarcation for Yamuna and Hindon falling within the State within a period of one month.

9. List this matter on 29.04.2024.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

March 12, 2024
Original Application No. 275/2023
(I.A. No.869/2023)
HB

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

प्रेषक,

अधिशाली अभियन्ता
सिंचाई निर्माण खण्ड, गाजियाबाद।

प्रेषित,

डायरेक्टर
सर्वे आफ इण्डिया,
देहरादून, (उत्तराखण्ड)

पत्रांक : 802 / सिनिखगा / एन0जी0टी

दिनांक : 19 / 03 / 2024

विषय : मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या 275/2023 महेश कुमार बनाम उ0प्र0 राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 12.03.2024 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या 275/2023 महेश कुमार बनाम उ0प्र0 राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में मा0 अधिकरण द्वारा पारित आदेश दिनांक 12.03.2024 जो हिण्डन नदी व यमुना नदी के डूब क्षेत्र के चिन्हीकरण एवं सीमांकन से सम्बन्धित है (छायाप्रति संलग्न)। जिसका सारवान अंश निम्नवत है:-

6. The issue before us is to prevent encroachment on the flood plain, stop unauthorized constructions, prevent illegal mining, stop discharge of effluents and ensure that the integrity of River Yamuna is maintained with its free flow. Keeping in view the above objectives and the definition provided in the Ganga Rejuvenation Notification dated 07.10.2016 for the flood plain zone and keeping in view the reflected constrains for this matter at this stage, we are of the opinion that 1: 25000 scale map with 10 meter and 20 meter contour can be sufficient. If any specific construction and development, is to be taken up then, micro scale contour interval of 1 meter or 0.5 meter can be considered at a later stage by concerned departments.


7. Since as per the report of the Irrigation Department, Government of Uttar Pradesh has consulted Sol and has obtained their opinion, we are of the view that, Sol which is a national reputed surveying agency, be engaged for demarcation of the flood plain zone of Yamuna and Hindon as per Ganga Rejuvenation Notification dated 07.10.2016.

8. Accordingly, we direct the Government of Uttar Pradesh to consider to engage Sol and complete the flood plain demarcation for Yamuna and Hindon falling within the State within a period of one month.

उक्त के कम में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा हिण्डन नदी व यमुना नदी के डूब क्षेत्र के चिन्हीकरण एवं सीमांकन के कार्य को 01 माह में पूर्ण करने हेतु निर्देशित किया गया है।

अतः प्रकरण की महत्ता एवं समयबद्धता के दृष्टिगत रखते हुए हिण्डन नदी एवं यमुना नदी के फ्लड प्लेन जोन के डूब क्षेत्र के चिन्हीकरण एवं सीमांकन के कार्य 01 माह में पूर्ण करने हेतु अनुमानित व्यय का ब्यौरा इस खण्ड को प्रेषित करने का कष्ट करें जिससे कार्य के सापेक्ष व्यय धनराशि आपको उपलब्ध कराकर विषयक कार्य पूर्ण कराया जा सके एवं कृत कार्यवाही की आख्या उच्च अधिकारियों को प्रेषित की जा सके।

संलग्नक:- उपरोक्तानुसार।



अधिशाली अभियन्ता
सिंचाई निर्माण खण्ड गाजियाबाद

पत्रांक : / सिनिखगा / तददिनांक / 03 / 2024

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

- 1- मुख्य अभियन्ता (जल संसाधन) सिंचाई एवं जल संसाधन विभाग, उ0प्र0 लखनऊ।
- 2- मुख्य अभियन्ता (यमुना) सिंचाई एवं जल संसाधन विभाग, उ0प्र0 ओखला, नई दिल्ली-25।
- 3- अधीक्षण अभियन्ता, ड्रेनेज मण्डल, गाजियाबाद।
- 4- जिलाधिकारी, गाजियाबाद/गौतमबुद्धनगर।
- 5- अधिशाली अभियन्ता, हैडवर्क्स खण्ड आगरा नहर, ओखला।

T- 284
2-4-24


(डी0एन0पाठक/D.N. PATHAK)
निदेशक/Director
अभियन्ता
उ.प्र. भू-स्था. निदेशक ALP.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

प्रेषक:-

अधिशारी अभियंता,
हैड वर्क्स खण्ड आगरा नहर,
ओखला, नई दिल्ली-25

प्रेषित:-

निदेशक
सर्वे ऑफ इण्डिया
देहरादून (उत्तराखण्ड)

पत्रांक:- 1034 / है0व0ख0 / एन0जी0टी0

दिनांक: 26/3/2024

विषय:- जनपद गाजियाबाद व गौतमबुद्धनगर में हिन्दन एवं यमुना नदी के फ्लड प्लेन जोन के चिन्हांकन व सीमांकन हेतु मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या 275/2023 महेश कुमार बनाम् उ0प्र0 राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम् यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 12.03.2024 के अनुपालन के संबंध में।

महोदय,

जनपद गाजियाबाद व गौतमबुद्धनगर में हिन्दन व यमुना नदी के फ्लड प्लेन जोन के चिन्हांकन व सीमांकन हेतु मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या 275/2023 महेश कुमार बनाम् उ0प्र0 राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम् यूनियन ऑफ इण्डिया व अन्य में मा0 अधिकरण द्वारा पारित आदेश दिनांक 12.03.2024, (छायाप्रति संलग्न), जिसका सारवान अंश निम्नवत है:-

- 6- The issue before us is to prevent encroachment on the flood plain, stop unauthorized constructions, prevent illegal mining, stop discharge of effluents and ensure that the integrity of River Yamuna is maintained with its free flow. Keeping in view the above objectives and the definition provided in the Ganga Rejuvenation Notification dated 07.10.2016 for the flood plain zone and keeping in view the reflected constrains for this matter at this stage, we are of the opinion that 1:25000 scale map with 10 meter and 20 meter contour can be sufficient. If any specific construction and development, is to be taken up then, micro scale contour interval of 1 meter or 0.5 meter can be considered at a later stage by concerned departments.
- 7- Since as per the report of the Irrigation Department, Government of Uttar Pradesh has consulted SoI and has obtained their opining, we are of the view that, SoI which is a national reputed surveying agency, be engaged for demarcation of the flood plain zone of Yamuna and Hindon as per Ganga Rejuvenation Notification dated 07.10.2016.
- 8- Accordingly, we direct the Government of Uttar Pradesh to consider to engage SoI and complete the flood plain demarcation for Yamuna and Hindon falling within the State within a period of one month."

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा हिन्दन व यमुना नदी के डूब क्षेत्र का चिन्हांकन व सीमांकन कार्य एक माह में पूर्ण करने हेतु निर्देशित किया गया है। मा0 राष्ट्रीय हरित अधिकरण के आदेशानुसार यमुना नदी में विगत 100 वर्षों में अधिकतम फ्लड के Maximum Level का चिन्हीकरण किया जाना है। अधिकतम लेवल को ओखला बैराज पर यमुना नदी के डूब क्षेत्र में Mark किये जाने हेतु 200 मीटर से 203 मीटर तक के Contours की आवश्यकता होगी। साथ ही यमुना नदी में प्रति किमी0 लगभग 20-25 सेमी0 Longitudinal Slope लेने पर जनपद गौतमबुद्धनगर की अन्तिम सीमा ग्राम झुप्पा पर लगभग 186.00 मीटर का लेवल चिन्हांकन किया जाना है। उक्त हेतु सिंचाई विभाग द्वारा सर्वे ऑफ इण्डिया की ऑन लाइन साइट से उपलब्ध सर्वेक्षण मैप शीट संख्या- एच-43/06, 07, 08, 11 व 12 का अध्ययन करने के पश्चात् पाया गया कि उक्त नक्शों में 180, 190, 200 व 210 मीटर के Contours उपलब्ध हैं। इनके आधार पर यमुना नदी के डूब क्षेत्र का चिन्हांकन किया जाना सम्भव नहीं नहीं हो पा रहा है, जिससे मा0 नेशनल ग्रीन ट्रिब्युनल के आदेशों की अनुपालना नहीं हो पा रही है। उपरोक्त से स्पष्ट है कि हिन्दन व यमुना नदी के डूब क्षेत्र का चिन्हांकन व सीमांकन कार्य हेतु विस्तृत सर्वेक्षण कर 1-1 मीटर इन्टरवल पर Contours की आवश्यकता होगी, जिसका विवरण निम्नानुसार है:-

1. जनपद गौतमबुद्धनगर में यमुना नदी के सैक्टर-14 नोएडा / ओखला बैराज से ग्राम झुप्पा तक लम्बाई लगभग 70.00किमी0।

क्रमश:-2-

(डी0एन0पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

- (A) ओखला बैराज से 12.000 किमी० डाउनस्ट्रीम तक 200 मी०, 201 मी०, 202 मी० एवं 203 मी०।
 (B) 12.00 किमी० डाउनस्ट्रीम से 24.00 किमी० डाउनस्ट्रीम तक 200 मी०, 199 मी०, 198 मी० एवं 197 मी०।
 (C) 24.00 किमी० डाउनस्ट्रीम से 36.00 किमी० डाउनस्ट्रीम तक 198 मी०, 197 मी०, 196 मी० एवं 195 मी०।
 (D) 36.00 किमी० डाउनस्ट्रीम से 48.00 किमी० डाउनस्ट्रीम तक 195 मी०, 194 मी०, 193 मी० एवं 192 मी०।
 (E) 48.00 किमी० डाउनस्ट्रीम से 50.00 किमी० डाउनस्ट्रीम तक 192 मी०, 191 मी० एवं 190 मी०।
 (F) 50.00 किमी० डाउनस्ट्रीम से 62.00 किमी० डाउनस्ट्रीम तक 190 मी०, 189 मी० एवं 188 मी०।
 (G) 62.00 किमी० डाउनस्ट्रीम से 70.00 किमी० डाउनस्ट्रीम तक 188 मी०, 187 मी० एवं 186 मी०।
2. जनपद गाजियाबाद में यमुना नदी के ग्राम मावीकला से ग्राम इलायचीपुर तक लम्बाई लगभग 12.00किमी० हेतु 215 मी०, 214मी०, 213मी०, 212मी०।

अतः आपसे अनुरोध है कि प्रकरण की महत्ता एवं समयबद्धता को दृष्टिगत रखते हुए यमुना नदी का विस्तृत सर्वेक्षण कर Contours दर्शाते हुए Longitude/Latitude सहित सर्वेक्षण मैप उपलब्ध कराने के साथ-साथ यमुना नदी के डूब क्षेत्र का चिन्हांकन/सीमांकन का कार्य किये जाने हेतु अनुमानित व्यय/समय का ब्यौरा शीघ्र ही प्रेषित कराने का कष्ट करें, जिससे कार्य के सापेक्ष व्यय की धनराशि आपको उपलब्ध कराकर विषयक कार्य निर्धारित अवधि में पूर्ण कराते हुए कृत कार्यवाही की आख्या उच्चाधिकारियों को प्रेषित की जा सके।

अधिशारी अभियंता
 हैड वर्क्स खण्ड आगरा नहर,

ओखला नई दिल्ली-25
 26/03/24

पत्रांक / है०व०ख० / दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. मुख्य अभियन्ता (जल संसाधन), सिंचाई एवं जल संसाधन विभाग, उ०प्र०, लखनऊ।
2. मुख्य अभियन्ता (यमुना), सिंचाई एवं जल संसाधन विभाग, उ०प्र०, ओखला, नई दिल्ली-25।
3. अधीक्षण अभियन्ता, तृतीय मण्डल, सिंचाई कार्य, आगरा।
4. अधिशारी अभियन्ता, सिंचाई निर्माण खण्ड, गाजियाबाद।
5. सहायक अभियन्ता-प्रथम/तृतीय/चतुर्थ/पंचम, हैड वर्क्स खण्ड आगरा नहर ओखला नई दिल्ली-25।

अधिशारी अभियंता
 हैड वर्क्स खण्ड आगरा नहर,
 ओखला नई दिल्ली-25

(डी०एन०पाठक/D.N. PATHAK)

निदेशक/Director

उ.प्र. भू-स्था. निदेशालय/U.P.G.D.

भारतीय सर्वेक्षण विभाग, लखनऊ

Survey of India, Lucknow

प्रेषक,

अधिकासी अभियन्ता
सिंचाई निर्माण खण्ड, गाजियाबाद।

प्रेषित,

डायरेक्टर
सर्वे आफ इण्डिया,
देहरादून, (उत्तराखण्ड)

पत्रांक : १५१ / सिनिखगा / एन०जी०टी०

दिनांक : 03/04/2024

विषय : मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या 275/2023 महेश कुमार बनाम उ०प्र० राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 12.03.2024 के अनुपालन के सम्बन्ध में।


संदर्भ : इस कार्यालय का पत्रांक 907 / सिनिखगा / एन०जी०टी० / दिनांक 01.04.2024

महोदय,

उपरोक्त विषयक संदर्भित पत्र का अवलोकन करने की कृपा करें (छायाप्रति संलग्न)। जिसके अन्तर्गत मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या 275/2023 महेश कुमार बनाम उ०प्र० राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 12.03.2024 के अनुपालन में फलड प्लेन जोन के कार्डिनेटस एवं फलड माडलिंग किये जाने हेतु अपना प्रस्ताव उपलब्ध कराने हेतु ई-मेल sgo.technical.soi@gov.in पर दिनांक 01.04.2024 को पत्र प्रेषित किया गया था परन्तु आपके स्तर से कोई भी प्रस्ताव/पत्र इस खण्ड को प्राप्त नहीं हुआ है।

जिसके कम में इस खण्ड के श्री छतप्रताप सिंह रावल, सहायक अभियन्ता-चतुर्थ, सिंचाई निर्माण खण्ड, गाजियाबाद को आपके कार्यालय में सम्पर्क करने हेतु इस आशय से भेजा जा रहा है कि प्रकरण की महत्वता को दृष्टिगत रखते हुए फलड प्लेन जोन के कार्डिनेटस एवं फलड माडलिंग किये जाने हेतु अपना प्रस्ताव उपलब्ध कराने की कृपा करें ताकि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेश दिनांक 12.03.2024 की अनुपालना करते हुए सुनवाई की आगामी तिथि 29.04.2024 को प्रकरण की अद्यतन स्थिति से मा० एन०जी०टी० एवं उच्चाधिकारियों को अवगत कराया जा सकें।


संलग्नक:- उपरोक्तानुसार।


अधिकासी अभियन्ता
सिंचाई निर्माण खण्ड गाजियाबाद

पत्रांक : / सिनिखगा / तददिनांक 03/04/2024

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

- 1- मुख्य अभियन्ता (जल संसाधन) सिंचाई एवं जल संसाधन विभाग, उ०प्र० लखनऊ।
- 2- मुख्य अभियन्ता (यमुना) सिंचाई एवं जल संसाधन विभाग, उ०प्र० ओखला, नई दिल्ली-25।
- 3- अधीक्षण अभियन्ता, ड्रेनेज मण्डल, गाजियाबाद।
- 4- जिलाधिकारी, गाजियाबाद / गौतमबुद्धनगर।
- 5- अधिकासी अभियन्ता, हैडवर्क्स खण्ड आगरा नहर, ओखला।
- 6- श्री छतप्रताप सिंह रावल, सहायक अभियन्ता-चतुर्थ सिंचाई निर्माण खण्ड, गाजियाबाद को इस आशय के साथ प्रेषित है कि विषयक प्रकरण में अपने स्तर से आवश्यक कार्यवाही करते हुए अधोहस्ताक्षरी को अवगत कराये।
- 7- श्रीमती वर्तिका त्रिपाठी (सम्बद्ध) सिंचाई निर्माण खण्ड, गाजियाबाद।


अधिकासी अभियन्ता
सिंचाई निर्माण खण्ड गाजियाबाद

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

Email

Annexure-D

Director EUPGDC Lucknow

5

Fwd: मा० राष्ट्रीय हरित अधिकरण में विचाराधीन O.A. No.275/2023 में पारित आदेश दिनांक 12-3-2024के अनुपालन के सम्बन्ध में ।

From : NK Sharma <sgo.technical.soi@gov.in>

Thu, Apr 04, 2024 12:27 PM

Subject : Fwd: मा० राष्ट्रीय हरित अधिकरण में विचाराधीन O.A. No.275/2023 में पारित आदेश दिनांक 12-3-2024के अनुपालन के सम्बन्ध में ।

4 attachments

To : Director EUPGDC Lucknow <up.gdc.soi@gov.in>

Cc : hwwkokhla@gmail.com, ee icdgzb <ee_icdgzb@yahoo.in>, Mr Upkar Pathak <upkar.pathak.soi@gov.in>, Manjeet Singh <manjeets.soi@gov.in>

1353

04-04-24

Sir,

In continuation of trailing email, I am directed to forward copy of letter No.-941/सिनिखगा /एन० जी० टी० dt. 03-4-2024 received from अधिशासी अभियन्ता, सिंचाई निर्माण खण्ड, गाजियाबाद, for necessary action please.

CC - अधिशासी अभियन्ता, सिंचाई निर्माण खण्ड, गाजियाबाद : You are requested to co-ordinate with Director, UP Geospatial Directorate, Manchitra Bhawan, 5-Vibhutikhand, Gomti Nagar, Lucknow - 226010, Phone 0522-2720638 [email: up.gdc.soi@gov.in] for

further action please.

With Regards,

- तकनीकी अनुभाग/सचिव,
भारत के महासर्वेक्षक का कार्यालय,
भारतीय सर्वेक्षण विभाग, हाथीबड़कला एस्टेट,
देहरादून (उत्तराखण्ड) - 248 001
फैक्स +91-135-2744064, 2743331
वेबसाईट "www.surveyofindia.gov.in"



ई मेल सं० 925
04-04-2024

From: "NK Sharma" <sgo.technical.soi@gov.in>

To: "Director EUPGDC Lucknow" <up.gdc.soi@gov.in>

Cc: "Mr Upkar Pathak" <upkar.pathak.soi@gov.in>, "Manjeet Singh" <manjeets.soi@gov.in>

Sent: Wednesday, April 3, 2024 11:29:09 AM

Subject: Fwd: मा० राष्ट्रीय हरित अधिकरण में विचाराधीन O.A. No.275/2023 में पारित आदेश दिनांक 12-3-2024के अनुपालन के सम्बन्ध में ।

Sir,

In continuation of trailing email, I am directed to forward copy of letter No.-802/सिनिखगा /एन० जी० टी० dt. 19-3-2024 with enclosure received from अधिशासी अभियन्ता, सिंचाई निर्माण खण्ड, गाजियाबाद, for necessary action please.

With Regards,

- तकनीकी अनुभाग/सचिव,
भारत के महासर्वेक्षक का कार्यालय,
भारतीय सर्वेक्षण विभाग, हाथीबड़कला एस्टेट,
देहरादून (उत्तराखण्ड) - 248 001
फैक्स +91-135-2744064, 2743331
वेबसाईट "www.surveyofindia.gov.in"



Sac (E.D.) Contd
Handwritten signature

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

भारत सरकार
GOVT. OF INDIA

आज़ादी का
अमृत महोत्सव

टेली-फैक्स/Tele-fax – 0522-2720634
दूरभाष/Telephone-0522-2720638
ई-मेल@E-mail: up.gdc.soi@gov.in (Tech)
upgdc-lko@up.nic.in (Admn)



निदेशक का कार्यालय/Office of Director
भारतीय सर्वेक्षण विभाग/Survey of India
मानचित्र भवन/Manchitra Bhawan
उत्तर प्रदेश भू-स्थानिक निदेशालय (उत्तरीक्षेत्र)
Uttar Pradesh G.D (Northern Zone)
5, विभूतिखण्ड, गोमतीनगर, लखनऊ -226010(उ०प्र०)
5, Vibhuti Khand, Gomti Nagar, Lucknow-226010 (UP)

पत्र सं० त- 1626 /39-ED

दिनांक: 10/04/2024

सेवा में,

अपर महासर्वेक्षक,
उत्तरी क्षेत्र, चण्डीगढ़।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या 275/2023 महेश कुमार बनाम उ०प्र० राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 12.03.2024 के अनुपालन में यमुना नदी एव हिण्डन नदी के फ्लड प्लेन जोन के चिन्हीकरण एव सीमांकन के सम्बन्ध में दिनांक 05.04.2024 को आहूत बैठक का कार्यवृत्त

उपरोक्त विषय के संबंध में हुई बैठक का कार्यवृत्त सलंगन कर आपको आवश्यक कार्यवाही हेतु प्रस्तुत किया जा रहा है।

सलंगन:- यथोपरि।

Rajeev Naynam
(राजीव नयनम)

अधीक्षण सर्वेक्षक
कृते निदेशक

प्रतिलिपि:- भारत के महासर्वेक्षक, देहरादून को सूचनार्थ प्रेषित।

(D.N. Pathak)
(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P. G. D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या 275/2023 महेश कुमार बनाम उ0प्र0 राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 12.03.2024 के अनुपालन में यमुना नदी एव हिण्डन नदी के फ्लड प्लेन जोन के चिन्हीकरण एव सीमांकन के सम्बन्ध में दिनांक 05.04.2024 को आहूत बैठक का कार्यवृत्त ।

मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या 275/2023 महेश कुमार बनाम उ0प्र0 राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 12.03.2024 के अनुपालन में यमुना नदी एव हिण्डन नदी के फ्लड प्लेन जोन के चिन्हीकरण एव सीमांकन के सम्बन्ध में दिनांक 05.04.2024 का निदेशक, उ0प्र0 भू-स्थानिक निदेशालय, सर्वे आफ इण्डिया, लखनऊ के कार्यालय में बैठक आहूत की गयी जिसमें निम्नलिखित अधिकारियों ने प्रतिभाग किया गया:-

- 1- श्री दिनेश कुमार पाण्डुवाल, मुख्य अभियन्ता (यमुना) सिचाई एव जल संसाधन विभाग, उ0प्र0 लखनऊ।
- 2- श्री राजीव नयनम, अधीक्षण सर्वेक्षक, उ0प्र0 भू-स्थानिक निदेशालय, सर्वे आफ इण्डिया, लखनऊ।
- 3- श्री राजकुमार वर्न, अधिशासी अभियन्ता, सिचाई निर्माण खण्ड, गाजियाबाद।
- 4- श्री नीतेश विश्वकर्मा, तकनीकी अधिकारी, उ0प्र0 भू-स्थानिक निदेशालय, लखनऊ।
- 5- श्री उमा शंकर यादव, अधिकारी सर्वेक्षक, उ0प्र0 भू-स्थानिक निदेशालय, लखनऊ।
- 6- श्री एन0पी0 सिंह, सहायक अभियन्ता-प्रथम सिचाई निर्माण खण्ड, गाजियाबाद।

बैठक में सर्वप्रथम मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या 275/2023 महेश कुमार बनाम उ0प्र0 राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 12.03.2024 के सम्बन्ध में चर्चा हुई। मा0 अधिकरण द्वारा पारित आदेश दिनांक 12.03.2024 का सारवान अंश निम्नवत है:-

6. *The issue before us is to prevent encroachment on the flood plain, stop unauthorized constructions, prevent illegal mining, stop discharge of effluents and ensure that the integrity of River Yamuna is maintained with its free flow. Keeping in view the above objectives and the definition provided in the Ganga Rejuvenation Notification dated 07.10.2016 for the flood plain zone and keeping in view the reflected constrains for this matter at this stage, we are of the opinion that 1: 25000 scale map with 10 meter and 20 meter contour can be sufficient. If any specific construction and development is to be taken up then, micro scale contour interval of 1 meter or 0.5 meter can be considered at a later stage by concerned departments.*

7. *Since as per the report of the Irrigation Department, Government of Uttar Pradesh has consulted Sol and has obtained their opinion, we are of the view that, Sol which is a national reputed surveying agency, be engaged for demarcation of the floods plain zone of Yamuna and Hindon as per Ganga Rejuvenation Notification dated 07.10.2016.*

8. *Accordingly, we direct the Government of Uttar Pradesh to consider to engage Sol and complete the flood plain demarcation for Yamuna and Hindon falling within the State within a period of one month.*

9. *List this matter on 29.04.2024.*

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा हिण्डन व यमुना नदी के डूब क्षेत्र के चिन्हीकरण एवं सीमांकन का कार्य 01 माह में पूर्ण करने के निर्देश दिये गये हैं। मुख्य अभियन्ता (यमुना), सिचाई विभाग, उ0प्र0, ओखला द्वारा अवगत कराया गया कि मा0 एन0जी0टी0 के आदेशों के आदेशों में हिण्डन व यमुना नदी के डूब क्षेत्र के चिन्हीकरण एवं सीमांकन के कार्य को गंगा नदी (संरक्षण, सुरक्षा एवं प्रबंधन) प्राधिकरण आदेश 2016 ((भारत का राजपत्र संख्या 2458/2016/अश्विन 15, 1938 नई दिल्ली दिनांक 07.10.2016 के अनुरूप किये जाने हेतु आदेशित किया गया है। जिसका सारवान अंश निम्नवत है:-

“3 (एल) बाढ़ मैदान” का अर्थ गंगा नदी व उसकी उपनदियों के ऐसे क्षेत्र से है जो इसके अधिकतम प्रवाह के संगत बाढ़ अथवा 100 वर्ष में एक बार आने वाली बाढ़ के समान बाढ़ के कारण दोनो ओर जल के अंदर आ जाता है।”

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

क्रमशः पृष्ठ 02 पर.....

(2)

अधिशाली अभियन्ता सिचाई निर्माण खण्ड, गाजियाबाद द्वारा अवगत कराया गया कि हिण्डन नदी की कुल लम्बाई 371 कि०मी० है जिसमें जनपद गाजियाबाद में 57 कि०मी० लम्बाई में तथा गौतमबुद्धनगर में 45.200 कि०मी० लम्बाई में बहती है। वर्तमान में सिचाई विभाग के पास जनपद गाजियाबाद एवं गौतमबुद्धनगर में हिण्डन एवं यमुना नदी का HFL उपलब्ध है।

अधीक्षण सर्वेक्षक, उ०प्र० भू-स्थानिक निदेशालय, सर्वे आफ इण्डिया, लखनऊ द्वारा अवगत कराया गया कि यमुना नदी एवं हिण्डन नदी चिन्हीकरण एवं सीमांकन हेतु नदी के तटवर्ती क्षेत्र के Contour मैप की आवश्यकता होगी। जिसके आधार पर दोनों नदियों का चिन्हीकरण एवं सीमांकन सिचाई एवं जल संसाधन विभाग के कार्यालय द्वारा किया जा सकेगा। वर्तमान में उ०प्र० भू-स्थानिक निदेशालय, सर्वे आफ इण्डिया, लखनऊ कार्यालय में यमुना नदी के एक मीटर इन्टरवल (जिसकी शुद्धता 50 सेन्टीमीटर है) का Contour मैप उपलब्ध है एवं हिण्डन नदी के 1 मीटर इन्टरवल का Contour मैप उपलब्ध है जिसकी शुद्धता 5 मीटर है। उपरोक्त दोनों तरह के Contour मैपों को भारतीय सर्वेक्षण विभाग, देहरादून कार्यालय से मंगाया जायेगा। यह अवगत कराया गया कि दोनों तरह के Contour मैप 10 कार्यदिवसों में उपलब्ध करा दिये जायेंगे। उपरोक्त दोनों क्षेत्र के Contour मैप के आधार पर सिचाई एवं जल संशोधन विभाग द्वारा दोनों नदियों के फ्लड जोन का चिन्हीकरण एवं सीमांकन किया जा सकता है।

मुख्य अभियन्ता (यमुना), सिचाई विभाग, उ०प्र०, ओखला द्वारा अनुरोध किया गया कि Contour मैप शीघ्र उपलब्ध करा दिया जाये ताकि मा० एन०जी०टी० द्वारा पारित आदेश दिनांक 12.03.2024 का अनुपालन सुनिश्चित करते हुए आख्या प्रत्येक दशा में नियम तिथि से पूर्व मा० अधिकरण को प्रेषित की जा सके। जिस पर अधीक्षण सर्वेक्षक, उ०प्र० भू-स्थानिक निदेशालय सर्वे आफ इण्डिया, लखनऊ एवं अन्य अधिकारियों द्वारा Contour मैप सिचाई विभाग को उपलब्ध कराने की सहमति प्रदान की गयी।

अन्त में बैठक में उपस्थित सभी अधिकारियों का धन्यवाद ज्ञापित करते हुए बैठक की कार्यवाही समाप्त की गयी।

Rajeev Nayam
(राजीव नयनम)

अधीक्षण सर्वेक्षक,
सर्वे आफ इण्डिया, लखनऊ

पत्राक:- /626 / बैठक / दिनांक 10.04.2024

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है

- 1- प्रमुख सचिव, सिचाई एवं जल संसाधन विभाग, उ०प्र० शासन, लखनऊ
- 1- मुख्य अभियन्ता (यमुना) सिचाई एवं जल संसाधन विभाग, उ०प्र०, ओखला।
- 2- जिलाधिकारी, गौतमबुद्धनगर।
- 3- जिलाधिकारी, गाजियाबाद।
- 4- अधिशाली अभियन्ता, हैडवर्क्स खण्ड आगरा नहर, ओखला
- 5- अधिशाली अभियन्ता, सिचाई निर्माण खण्ड, गाजियाबाद।

Rajeev Nayam
(राजीव नयनम)

अधीक्षण सर्वेक्षक,
सर्वे आफ इण्डिया, लखनऊ

[Signature]

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director

उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

प्रेषक,

अधिशाली अभियन्ता
सिंचाई निर्माण खण्ड, गाजियाबाद।

प्रेषित,

निदेशक
यू०पी० भू-स्थानिक निदेशालय,
लखनऊ।1378
08-04-24

T.O.

Ran
8-1

2/10/24

पत्रांक : 969 /सिनिखगा/एन०जी०टी
विषय : मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या 275/2023 महेश कुमार बनाम उ०प्र० राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 12.03.2024 के अनुपालन के सम्बन्ध में।
संदर्भ : इस कार्यालय का पत्रांक 907/सिनिखगा/एन०जी०टी०/दिनांक 01.04.2024
महोदय,

दिनांक : 05/04/2024

उपरोक्त विषयक संदर्भित पत्र का अवलोकन करने की कृपा करें (छायाप्रति संलग्न)। जिसके अन्तर्गत मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या 275/2023 महेश कुमार बनाम उ०प्र० राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 12.03.2024 जो हिण्डन नदी व यमुना नदी के डूब क्षेत्र के चिन्हीकरण एवं सीमांकन से सम्बन्धित है। जिसका सारवान अंश निम्नवत है:-

6. The issue before us is to prevent encroachment on the flood plain, stop unauthorized constructions, prevent illegal mining, stop discharge of effluents and ensure that the integrity of River Yamuna is maintained with its free flow. Keeping in view the above objectives and the definition provided in the Ganga Rejuvenation Notification dated 07.10.2016 for the flood plain zone and keeping in view the reflected constrains for this matter at this stage, we are of the opinion that 1: 25000 scale map with 10 meter and 20 meter contour can be sufficient. If any specific construction and development, is to be taken up then, micro scale contour interval of 1 meter or 0.5 meter can be considered at a later stage by concerned departments

7. Since as per the report of the Irrigation Department, Government of Uttar Pradesh has consulted Sol and has obtained their opinion, we are of the view that, Sol which is a national reputed surveying agency, be 4 engaged for demarcation of the floods plain zone of Yamuna and Hindon as per Ganga Rejuvenation Notification dated 07.10.2016.

8. Accordingly, we direct the Government of Uttar Pradesh to consider to engage Sol and complete the flood plain demarcation for Yamuna and Hindon falling within the State within a period of one month.

9. List this matter on 29.04.2024.

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा हिण्डन व यमुना नदी के डूब क्षेत्र के चिन्हीकरण एवं सीमांकन का कार्य 01 माह में पूर्ण करने के निर्देश दिये गये हैं प्रकरण में मा० अधिकरण द्वारा पारित आदेशों के क्रम में दिनांक 03.04.2024 को 03:00 बजे आपके साथ टीमस ऐप पर आयोजित मिटिंग द्वारा मा० एन०जी०टी० के उक्त आदेशों से अवगत कराते हुए हिण्डन एवं यमुना नदी के डूब क्षेत्र का निर्धारण करने हेतु आपसे अनुरोध किया गया जिसमे आपके द्वारा हिण्डन नदी के डूब क्षेत्र के निर्धारण हेतु नदी के मध्य से दोनों ओर कितनी दूरी तक सर्वे का कार्य किया जाये की वाछना की गयी। इस खण्ड द्वारा जनपद गाजियाबाद एवं गौतमबुद्धनगर में हिण्डन नदी का मैप उपलब्ध कराया जा रहा है जिसमें HFL अंकित है।

अतः आपसे अनुरोध है कि जनपद गाजियाबाद में हिण्डन नदी के मध्य से दायी एवं बायी ओर 06 कि.मी. (12 कि.मी. चौड़ाई एवं MSL 200.000 से MSL 215.000 के बीच 01 मीटर के अन्तराल पर कन्टूर) तथा गौतमबुद्धनगर में हिण्डन नदी के मध्य से दायी एवं बायी ओर 15 कि.मी. (30 कि.मी. चौड़ाई एवं MSL 190.000 से MSL 210.000 के बीच 01 मीटर के अन्तराल पर कन्टूर) के सर्वे मैप पर HFL के पाइंट अंकित करते हुए कार्डिनेट उपलब्ध कराने की कृपा करें।
संलग्नक:- उपरोक्तानुसार।

पत्रांक : 969 /सिनिखगा/तददिनांक 05/04/2024

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

- 1- मुख्य अभियन्ता (जल संसाधन) सिंचाई एवं जल संसाधन विभाग, उ०प्र० लखनऊ।
- 2- मुख्य अभियन्ता (यमुना) सिंचाई एवं जल संसाधन विभाग, उ०प्र० ओखला, नई दिल्ली-25।
- 3- अधीक्षण अभियन्ता, ड्रेनेज मण्डल, गाजियाबाद।
- 4- जिलाधिकारी, गाजियाबाद/गौतमबुद्धनगर।
- 5- अधिशाली अभियन्ता, हैडवर्क्स खण्ड आगरा नहर, ओखला।

ई-मेल सं० 947

5-4-24 (6:17 PM)

WDF
39 CED (cont cont)
Prestige Pvt 2/7

9/4/24

अधिशाली अभियन्ता
सिंचाई निर्माण खण्ड गाजियाबाद

अधिशाली अभियन्ता
सिंचाई निर्माण खण्ड गाजियाबाद
(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

19

भारत सरकार
GOVT. OF INDIA



टेली-फैक्स/Tele-fax - 0522-2720634
दूरभाष/Telephone-0522-2720638
ई-मेल/E-mail: up.gdc soi@gov.in (Tech)
upgdc-lko@up.nic.in (Admn)

निदेशक का कार्यालय/Office of Director
भारतीय सर्वेक्षण विभाग/Survey of India
मानचित्र भवन/Manchitra Bhawan
उत्तर प्रदेश भू-स्थानिक निदेशालय (उत्तरीक्षेत्र)
Uttar Pradesh G.D (Northern Zone)
5, विभूतिखण्ड, गोमतीनगर, लखनऊ -226010(उ०प्र०)
5, Vibhuti Khand, Gomti Nagar, Lucknow-226010 (UP)

पत्र सं० त-1774 /39-ED

दिनांक: 24 /04/2024

सेवा में,

अधिशासी अभियन्ता,
सिंचाई निर्माण खण्ड
गाजियाबाद।

विषय:- जनपद गाजियाबाद एवं गौतमबुद्ध नगर के यमुना एवं हिण्डन नदी का कन्टूरमैप उपलब्ध कराने के संबंध में।

- संदर्भ:- 1. आपके कार्यालय का पत्र क्रमांक 969/सिनिखगा/एन.जी.टी. दिनांक 04/04/2024
2. राष्ट्रीय भू-स्थानिक निदेशालय - डेटा आपदा पुनर्प्राप्ति विंग A का ई-मेल दिनांक 23/04/2024

महोदय,

उपरोक्त संदर्भित विषय में आपको अवगत कराना है कि हिण्डन नदी के दोनों किनारों के वांछित दूरी का 5 मी० Contour Interval का साफ्ट कॉपी डाटा एवं Printed hord copy Map आपके कार्यालय से आये अधिकारियों/कर्मचारियों को दिनांक 24/04/2024 को इस कार्यालय के Invoice No. RK/3711/UPGDC/LKO दिनांक 24/04/2024 के द्वारा उपलब्ध करा दिया गया है। आपको यह भी अवगत कराना है कि उपरोक्त क्षेत्र का 1 मीटर Contour Interval की वांछित Accuracy के डाटा के लिए नये सर्वे की आवश्यकता होगी।

उक्त डेटा इस आशय के साथ आपको सुपूर्द किया जा रहा है कि डेटा को आपको द्वारा किसी व्यक्ति व संस्था के साथ साक्षा नहीं किया जायेगा तथा डेटा की पूर्ण सुरक्षा की जायेगी। डेटा का दुरुपयोग होने से भी बचाया जायेगा।

संलग्न:- यथोपरि।

Rajiv Nayanam
(राजीव नयनम)
अधीक्षण सर्वेक्षक
कृते निदेशक

- प्रतिलिपि:- 1. भारत के महासर्वेक्षक, देहरादून को सूचनार्थ प्रेषित।
2. अपर महासर्वेक्षक, उत्तरी क्षेत्र, चण्डीगढ़ को सूचनार्थ प्रेषित।

Received

24/04/24 9415323303

RAJKUMAR YERN
EE
I CD, Ghaziabad,

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

Today's letter should be
Attached

प्रेषक:

अधिशारी अभियन्ता
सिंचाई निर्माण खण्ड गाजियाबाद

प्रेषित:

निदेशक,
यू०पी० भू-स्थानिक निदेशालय,
गोमती नगर, लखनऊ।

पत्रांक:- 1193 / सि०नि०ख०गा०/एन०जी०टी०

दिनांक 30/04/2024

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या 275/2023 महेश कुमार बनाम उ०प्र० राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश के अनुपालन में जनपद गौतमबुद्धनगर एवं गाजियाबाद में हिण्डन नदी के फ्लड प्लेन जोन के चिन्हिकरण एवं सीमांकन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक के सम्बन्ध में अवगत कराना है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या 275/2023 महेश कुमार बनाम उ०प्र० राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश जनपद गौतमबुद्धनगर एवं गाजियाबाद में हिण्डन नदी के फ्लड प्लेन जोन के चिन्हिकरण एवं सीमांकन के अनुपालन में मा० अधिकरण द्वारा नियत तिथि दिनांक 29.04.2024 को सुनवाई की गयी।

मा० अधिकरण के समक्ष श्रीमती गरिमा प्रसाद, सीनियर एडवोकेट (एडिशनल एडवोकेट जनरल, स्टेट आफ यू०पी०, सुप्रीम कोर्ट आफ इण्डिया) के द्वारा जनपद गौतमबुद्धनगर एवं गाजियाबाद में हिण्डन नदी के फ्लड प्लेन जोन के चिन्हिकरण एवं सीमांकन कार्य हेतु सिंचाई विभाग का पक्ष रखा गया। श्रीमती गरिमा प्रसाद, सीनियर एडवोकेट द्वारा मा० अधिकरण को अवगत कराया गया कि सर्वे आफ इण्डिया के कार्यालय में उपलब्ध मैप पर कन्टूर सही ढंग से अंकित नहीं है। नदी क्षेत्र के पास के दोनो साइड के कन्टूर गायब है। कन्टूर मैप अपूर्ण एवं त्रुटिपूर्ण है। इस सम्बन्ध में सर्वे आफ इण्डिया से वार्ता करने पर उनके द्वारा बताया गया कार्यालय में उपलब्ध मैप काफी समय पुराने है। उपरोक्त क्षेत्र का 1 मी० कन्टूर इन्टरवल की वांछित Accuracy के डाटा के लिये नये सर्वे की आवश्यकता होगी। सर्वे आफ इण्डिया के कार्यालय से उपलब्ध हिण्डन नदी क्षेत्र के मैप को मा० अधिकरण के सामने अवलोकन हेतु प्रस्तुत किया गया। साथ ही सीनियर एडवोकेट द्वारा मा० अधिकरण को अवगत कराया गया कि सर्वे आफ इण्डिया द्वारा अधिशारी अभियन्ता, सिंचाई निर्माण खण्ड गाजियाबाद को मौखिक रूप से अवगत कराया गया कि हिण्डन नदी क्षेत्र के नये सर्वे में 3 माह का समय लगेगा।

मा० अधिकरण द्वारा श्रीमती गरिमा प्रसाद, सीनियर एडवोकेट एवं विभाग के अधिकारियों का पक्ष सुनने के बाद निर्णय लिया गया कि हिण्डन नदी क्षेत्र का 1 मी० कन्टूर इन्टरवल के डाटा के लिये सर्वे आफ इण्डिया से नये सर्वे कराते हुये हिण्डन नदी के फ्लड प्लेन जोन के चिन्हिकरण एवं सीमांकन कर 3 माह में प्रस्तुत किया जाये। उपरोक्त के कम में अनुरोध करना है कि हिण्डन नदी के क्षेत्र का नया सर्वे कर 1 मी० कन्टूर इन्टरवल के मैप विभाग को उपलब्ध कराने की कृपा करें। यदि नये सर्वे करने हेतु विभाग को भुगतान करना आवश्यक हो तो सर्वे कार्य हेतु प्रफोर्मा बिल इस कार्यालय को शीघ्र उपलब्ध कराये, जिससे की भुगतान की कार्यवाही की जा सके। अतः आपसे पुनः अनुरोध करना है कि प्रकरण मा० एन०जी०टी० से सन्दर्भित होने के कारण गम्भीरता से लेते हुये कार्यवाही करने की कृपा करें।

डिप्टी सी० 1206
01-05-2024

अधिशारी अभियन्ता
सिंचाई निर्माण खण्ड गाजियाबाद

पत्रांक: 1193 / सिनिखगा / एन०जी०टी० / तददिनांक 30/04/2024

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

1. मुख्य अभियन्ता (यमुना) सिंचाई एवं जल संसाधन विभाग, उ०प्र०, ओखला नई दिल्ली।
2. अधीक्षण अभियन्ता, ड्रेनेज मण्डल गाजियाबाद।

श्री अमित, कार्या. अर्थी.

SS महोदय को फाइल 39-C-ED (Court Case)
से अवलोकनार्थ एवं आवश्यक दिशानिर्देश हेतु
प्रस्तुत करें। उक्त के संबंध में श्री अमित
महोदय पत्र प्रस्तुत करें।

21/5

अधिशारी अभियन्ता
सिंचाई निर्माण खण्ड गाजियाबाद
(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

अति महत्वपूर्ण कोर्ट केस

भारत सरकार
GOVT. OF INDIA75
आज़ादी का
अमृत महोत्सव

टेली-फैक्स/Tele-fax – 0522-2720634

दूरभाष/Telephone-0522-2720638

ई-मेल@E-mail: up.gdc soi@gov.in (Tech)

upgdc-lko@up.nic.in (Admn)



निदेशक का कार्यालय/Office of Director

भारतीय सर्वेक्षण विभाग/Survey of India

मानचित्र भवन/Manchitra Bhawan

उत्तर प्रदेश भू-स्थानिक निदेशालय (उत्तरीक्षेत्र)

Uttar Pradesh G.D (Northern Zone)

5, विभूतिखण्ड, गोमतीनगर, लखनऊ -226010(उ०प्र०)

5, Vibhuti Khand, Gomti Nagar, Lucknow-226010 (UP)

पत्र सं० त- /39-सी (कोर्ट केस)

1327

सेवा में,

अधिकासी अभियन्ता,

सिंचाई निर्माण खण्ड गाजियाबाद (30प्र०)।

दिनांक: 02/05/2024

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ.ए. संख्या 275/2023 महेश कुमार बनाम उ.प्र. राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 12.03.2024 के अनुपालन में जनपद गौतमबुद्ध नगर एवं गाजियाबाद में हिण्डन नदी के फ्लड प्लेन जोन के चिन्हीकरण एवं सीमांकन के संबंध में।

संदर्भ:- आपके कार्यालय का पत्र संख्या 1193/सि.नि.ख.गा./एन.जी.टी. दिनांक 30/04/2024

उपरोक्त संदर्भित पत्र में आपके द्वारा हिण्डन नदी के क्षेत्र का नया सर्वे कर 1 मीटर Contour interval मैप आपके विभाग को उपलब्ध कराने का अनुरोध किया गया है। उपरोक्त के अनुक्रम में आपको अवगत कराना है कि उक्त कार्य के लिए सर्व प्रथम आपको सर्वे कराये जाने वाले क्षेत्र को पूरी तरह से चिन्हित करना होगा। इसके अतिरिक्त उक्त सर्वेक्षण में किन Topographical या अन्य details को समाहित किया जाना है, इससे भी इस कार्यालय को अवगत कराने की कृपा करें। उपरोक्त सूचना देने के बाद ही इस कार्यालय द्वारा व्यय का आंकलन कर आपको अवगत कराया जायेगा।

अतः आपसे अनुरोध है कि उपरोक्त सूचना से शीघ्र इस कार्यालय को अवगत करायें जिससे कि निर्धारित समय-सीमा से कार्य को पूर्ण किया जा सके।

Rana Nayan
(राजीव नयनम)

अधीक्षण सर्वेक्षक

कृते निदेशक

प्रतिलिपि:-

1. भारत के महासर्वेक्षक, देहरादून को सूचनार्थ प्रेषित।
2. अपर महासर्वेक्षक, उत्तरी क्षेत्र चण्डीगढ़ को सूचनार्थ प्रेषित।

(डी०एन०पाठक/D.N. PATHAK)

निदेशक/Director

उ.प्र. भू-स्था. निदेशालय/U.P.G.D.

भारतीय सर्वेक्षण विभाग, लखनऊ

Survey of India, Lucknow

प्रेषक:

अधिशासी अभियन्ता
सिंचाई निर्माण खण्ड गाजियाबादSurvey of India East U.P.G.D.C. Lucknow (U.P.)
भारतीय सर्वेक्षण विभाग, पूर्वी संचयन विभाग, लखनऊ (उत्तर प्रदेश)
दस्तावेज/Drawn 1928
दिनांक/Date 09-05-24
कार्य सं/ File No.

प्रेषित:

निदेशक,
यू०पी० भू-स्थानिक निदेशालय,
गोमती नगर, लखनऊ।

पत्राक:- 1291 /सि०नि०ख०गा०/एन०जी०टी०

दिनांक 07/05/2024

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या 275/2023 महेश कुमार बनाम उ०प्र० राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश के अनुपालन में जनपद गौतमबुद्धनगर एवं गाजियाबाद में हिण्डन नदी के फ्लड प्लेन जोन के चिन्हिकरण एवं सीमांकन के सम्बन्ध में।

उपरोक्त विषयक के सम्बन्ध में अवगत कराना है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या 275/2023 महेश कुमार बनाम उ०प्र० राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 29.04.2024 जिसमें जनपद गौतमबुद्धनगर एवं गाजियाबाद में हिण्डन नदी के फ्लड प्लेन जोन के चिन्हिकरण एवं सीमांकन करने हेतु आदेशित किया गया है जिसका सारवांश निम्नवत है-

2. Tribunal in the order dated 12.03.2024 had expressed the opinion that Survey of India which is a national reputed surveying agency can be engaged for demarcation of floodplain zone of River Yamuna and River Hindon.
3. Learned AAG appearing for State of UP has informed that so far as the floodplain zone of River Yamuna in the district is concerned, Survey of India has given the map with one metre contour for the stretch of 75 kilometres, out of which, identification of the stretch of 30 kilometre has been done and of remaining 45 kilometre will be done within one week and shape file will be prepared within this period and shared with the Survey of India.
4. She has submitted that demarcation of floodplain zone of entire 75 kilometre stretch will require four weeks time.
5. She has further submitted that since the parliamentary elections are in progress, therefore, four weeks time from 4th of June be granted for this purpose.
6. So far as demarcation of floodplain zone of River Hindon in the district under consideration is concerned, she has submitted that map with contours more than one metre were earlier received which were not found to be feasible and workable, hence, map with one metre contour has to be prepared for which Survey of India has sought three months time. She has submitted that state authorities will duly pursue the matter with the Survey of India to ensure that within this three months map of floodplain zone of River Hindon with one metre contour is received.
7. In view of the above submission, we grant further time as prayed above by Learned AAG to complete the process of demarcation of floodplain zone of River Yamuna in the two districts and also to obtain the map from Survey of India and take action for identification of floodplain zone of River Hindon and preparation of shape file on the basis of that report within three months and file action taken report at least one week before the next date of hearing.
8. List on 07.08.2024.

मा० अधिकरण के उक्त आदेशों के अनुपालन में इस कार्यालय के पत्रांक 1193/सिनिखगा/एन०जी०टी०, दिनांक 30.04.2024 के द्वारा हिण्डन नदी क्षेत्र का 01 मी० कन्टूर इन्टरवल के डाटा के लिये नये सर्वे करने हेतु अनुरोध किया गया है। जिसके क्रम आपके द्वारा उक्त कार्य कराये जाने वाले क्षेत्र को चिन्हित करते हुये सर्वेक्षण में Topographical या अन्य Detail जिनको समाहित किया जाना है की सूचना उपलब्ध कराने की वाछना की गयी है।

उक्त के सम्बन्ध में अवगत कराना है कि हिण्डन नदी क्षेत्र का 01 मी० कन्टूर इन्टरवल के डाटा के लिये नये सर्वे करने हेतु सर्वे कार्य के क्षेत्र को सर्वे आफ इण्डिया के मैप पर अंकित करते हुये मूलरूप में संलग्न कर प्रेषित है। सर्वेक्षण में 01 मी० कन्टूर इन्टरवल, Topographical या अन्य Detail (Level Point position with coordinates, Bank point coordinates, Lattitude, Longitude, H.F.L etc...) जिनको समाहित किया जाना है निम्नवत है:-

- 1-Express highway with bridge; with distance stone
- 2-Roads, metalled and unmetalled

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

Put up in file
25-C-ED (Court Case) for
necessary directions
Rajiv
9/5/24

- 3-Bridges: with piers, without piers. Causeway
- 4-Streams: Drain, Canal, River
- 5-Dams masonry or rock-filled, earthwork. Weir.
- 6-River dry with water channel; with island & rocks.
- 7-Other wet land, Temporal coast line, Harbour line
- 8-Embankments: Canal, river, road or rail,
- 9-Railways, Airways, Airport.
- 10-Contours with sub-features, Rocky slopes, Cliffs
- 11-Towns or Villages: inhabited; deserted. Fort.
- 12-Builtup land, Building foot print, Graveyard
- 13-Huts: permanent, temporary. Tower.
- 14-Temple. Chhatri. Church. Mosque. Idgah. Tomb. Graves
- 15-Boundary, interstate, Distt Boundries.
- 16-state: demarcated; undemarcated
- 17-District; subdivision, tahsil or täluk, forest
- 18-Bench-mark: G.T.S, geodetic; tertiary, canal

अतः उपरोक्त सूचना इस आशय से प्रेषित है कि हिण्डन नदी के पलड प्लेन जोन के चिन्हिकरण एवं सीमांकन हेतु हिण्डन नदी क्षेत्र का 01 मी0 कन्दूर इन्टरवल के मैप/डाटा के लिये नये सर्वे करने में व्यय का आंकलन कर प्रफॉमा बिल शीघ्र इस कार्यालय को उपलब्ध कराने की कृपा करें, जिससे भुगतान की कार्यवाही की जा सके। साथ ही आपसे अनुरोध है कि प्रकरण मा0 एन0जी0टी से सन्दर्भित होने के कारण गम्भीरता से लेते हुये शीघ्र कार्यवाही करने की कृपा करें।

अधिशायी अभियन्ता

सिंचाई निर्माण खण्ड गाजियाबाद

पत्राक:- 1291 / बैठक / दिनांक 07.05.2024

प्रतिलिपि निम्नलिखित को सूचनार्थ एव आवश्यक कार्यवाही हेतु प्रेषित है।

- 1- मुख्य अभियन्ता (यमुना) सिंचाई एवं जल संसाधन विभाग, उ0प्र0, ओखला।
- 2- अधीक्षण अभियन्ता, ड्रेनेज मण्डल गाजियाबाद।
- 3- जिलाधिकारी, गौतमबुद्धनगर।
- 4- जिलाधिकारी, गाजियाबाद।
- 5- अधिशायी अभियन्ता, हैडवर्क्स खण्ड आगरा नहर, ओखला

इ प्रेर 2401284
08-05-2024

अधिशायी अभियन्ता

सिंचाई निर्माण खण्ड गाजियाबाद

(डी०एन०पाठक/D.N. PATHAK)

निदेशक/Director

उ.प्र. भू-स्था. निदेशालय/U.P.G.D.

भारतीय सर्वेक्षण विभाग, लखनऊ

Survey of India. Lucknow

भारत सरकार
GOVT. OF INDIA



निदेशक का कार्यालय/Office of Director

भारतीय सर्वेक्षण विभाग/Survey of India

मानचित्र भवन/Manchitra Bhawan

उत्तर प्रदेश भू-स्थानिक निदेशालय (उत्तरीक्षेत्र)

Uttar Pradesh G.D (Northern Zone)

5, विभूतिखण्ड, गोमतीनगर, लखनऊ -226010(उ0प्र0)

5, Vibhuti Khand, Gomti Nagar, Lucknow-226010 (UP)

टेली-फैक्स/Tele-fax – 0522-2720634

दूरभाष/Telephone-0522-2720638

ई-मेल@E-mail: up.gdc soi@gov.in (Tech)

upgdc-lko@up.nic.in (Admn)

पत्र सं0 त- 2979 /39-सी (कोर्ट केस)

दिनांक: 26/06/2024

सेवा में,

अधिशायी अभियन्ता,

सिंचाई निर्माण खण्ड गाजियाबाद (उ0प्र0)।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ.ए. संख्या 275/2023 महेश कुमार बनाम उ.प्र. राज्य व अन्य एवं 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 12.03.2024 के अनुपालन में जनपद गौतमबुद्ध नगर एवं गाजियाबाद में हिण्डन नदी के फलड प्लेन जोन के चिन्हीकरण एवं सीमांकन के संबंध में।

- संदर्भ:-
1. भारत के महासर्वेक्षक कार्यालय देहरादू का पत्र संख्या टी-1010/1147-प्रोजेक्ट (जनरल)/12114 दिनांक 24 जून, 2024
 2. इस कार्यालय का पत्र संख्या त-2414/39-सी-ED (Court Case) दिनांक 03/06/2024 (संलग्न)
 3. इस कार्यालय का पत्र संख्या त-2067/39-C-ED (Court Case) दिनांक 13/05/2024
 4. आपके कार्यालय का पत्र संख्या 1291/सि.नि.ख.गा./एन.जी.टी. दिनांक 07/05/2024

उपरोक्त संदर्भित पत्र क्रमांक (4) के अन्तर्गत आपके द्वारा हिण्डन नदी के फलड जोन के चिन्हीकरण एवं सीमांकन हेतु हिण्डन नदी क्षेत्र का 01 मीटर कन्टूर इन्टरवल के मैप/डाटा (Topographical features) के लिए नये सर्वे करने में व्यय के आंकलन के संबंध में प्रोफार्मा बिल की मांग की गयी थी।

संदर्भ क्रमांक (3) के अन्तर्गत आपको कुल लागत रुपये 3,15,94,500/- (रुपये तीन करोड पन्द्रह लाख चौरानवे हजार पाँच सौ मात्र) के व्यय की अनुमानित लागत का विवरण दिया गया था।

दिनांक 17 मई, 2024 को मुख्य अभियन्ता यमुना सिंचाई एवं जल संसाधन विभाग उत्तर प्रदेश ओखला तथा श्री डी.एन. पाठक, निदेशक उत्तर प्रदेश जी.डी. की हुयी बैठक में उक्त सर्वेक्षण कार्य हेतु विस्तृत प्लान की चर्चा की गयी। चर्चा के दौरान उक्त सर्वेक्षण कार्य हेतु लागत खर्च को कम करके रुपये 2,76,25,000/- पर सहमति बनी, जिसे उच्च कार्यालय को प्रेषित किया गया था।

संदर्भ क्रमांक (1) के अन्तर्गत भारत के महासर्वेक्षक कार्यालय द्वारा रुपये 2,76,25,000/- की अनुमति प्राप्त हुई है, तथा सर्वेक्षण का विस्तृत प्रस्ताव भी इस पत्र के साथ आपको प्रेषित किया जा रहा है।

अतः आपको सूचित किया जाता है कि रुपये 2,76,25,000/- (रुपये दो करोड छिहतर लाख पच्चीस हजार मात्र) की राशि का भुगतान डिमांड ड्राफ्ट के द्वारा DDO, UPGD, SURVEY OF INDIA, Payable at Lucknow के नाम से इस कार्यालय को जमा करवायें। उक्त राशि जमा होने के उपरान्त सर्वेक्षण का कार्य प्रारम्भ किया जा सकेगा।

संलग्न:- यथोपरि।

26.06.24.

(पवन कुमार द्विवेदी)

अधिकारी सर्वेक्षक/तकनीकी अधिकारी

कृते निदेशक

प्रतिलिपि:-

1. भारत के महासर्वेक्षक, देहरादून को सूचनार्थ प्रेषित।
2. अपर महासर्वेक्षक, उत्तरी क्षेत्र चण्डीगढ़ को सूचनार्थ प्रेषित।

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

अधिशारी अभियन्ता
सिंचाई निर्माण खण्ड, गाजियाबाद।

प्रेषित:-

निदेशक,
यू०पी० भू-स्थानिक निदेशालय,
गोमतीनगर, लखनऊ।

TO
R
16/10
5009
21/10/24

पत्रांक:- 3022 / सिनिखगा / एन०जी०टी०

दिनांक:- 15 / 10 / 2024

विषय:- मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में विचाराधीन ओ०ए० संख्या 569/2023 आलोक कुमार वनाम यूनियन आफ इण्डिया व अन्य में पारित आदेशों के अनुपालन में जनपद गौतमबुद्धनगर एवं गाजियाबाद में हिण्डन नदी के फलड प्लेन जोन के चिन्हीकरण एवं सीमांकन के नये सर्वेक्षण हेतु वांछित धनराशि के भुगतान के सम्बन्ध में।

संदर्भ:- आपका कार्यालय का पत्रांक 2979/39-री-(कोर्ट केस)/दिनांक 26.06.2024
इस कार्यालय का पत्रांक 2988/सिनिखगा/एन०जी०टी०/दिनांक 09.10.2024

महोदय,

कृपया उपरोक्त विषयक संदर्भित पत्र का अवलोकन करने की कृपा करें। जिसके अन्तर्गत जनपद गौतमबुद्धनगर एवं गाजियाबाद में हिण्डन नदी के फलड प्लेन जोन के चिन्हीकरण एवं सीमांकन के नये सर्वेक्षण कार्य की लागत रु 2,76,25,000.00 की मांग सम्बन्धी पत्र इस खण्ड को प्रेषित की गयी है। जिसका भुगतान यू०पी० भू-स्थानिक निदेशालय, गोमतीनगर लखनऊ द्वारा उपलब्ध कराये गये खाते में UTR No. RBI2892468024063, Amount 2,76,25,000.00 Payment Date 14-10-2024 द्वारा किया जा चुका है। आनलाईन प्राप्त भुगतान यू०टी०आर० नम्बर की छायाप्रति संलग्न कर आपकी सेवा में सूचनार्थ प्रेषित है।

संलग्नक:- उपरोक्तानुसार।

2-मिल सं०-3020
15/10/2024

अधिशारी अभियन्ता
सिंचाई निर्माण खण्ड, गाजियाबाद।

पत्रांक:- 3022 / सिनिखगा / एन०जी०टी० / तदिनांक 15/10/2024
प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

- 1- मुख्य अभियन्ता (यमुना) सिंचाई एवं जल संसाधन विभाग, उ०प्र० ओखला।
- 2- अधीक्षण अभियन्ता, ड्रेनेज मण्डल, गाजियाबाद।

अधिशारी अभियन्ता
सिंचाई निर्माण खण्ड, गाजियाबाद।

39-e-ED (Court case)
Please put up
Pudsh
21/10/2024

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

627

34

upkosh.up.nic.in/trsrydetaildoView

Debit Amount

Token No.	Bill Reg No.	Name	Debit Amt.
5924200253	5948010243	GHAZIABAD	27625000

Credit Amount

SrNo.	Beneficiary Id	Name	IFSC Code	UTRNO.	Status	Payment Date	Credit Amt.
1	B590000208734	SURVEY OF INDIA	UBIN0553506	RBI2892468024063	BOOK	2024-10-14	27625000
TOTAL							27625000

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U. P. G. D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow



भारत सरकार
GOVT. OF INDIA



टेली-फैक्स/Tele-fax - 0522-2720634

दूरभाष/Telephone-0522-2720638

ई-मेल@E-mail: up.gdc soi@gov.in (Tech)

upgdc-lko@up.nic.in (Admn)

निदेशक का कार्यालय/Office of Director

भारतीय सर्वेक्षण विभाग/Survey of India

मानचित्र भवन/Manchitra Bhawan

उत्तर प्रदेश भू-स्थानिक निदेशालय (उत्तरीक्षेत्र)

Uttar Pradesh G.D (Northern Zone)

5, विभूतिखण्ड, गोमतीनगर, लखनऊ -226010(उ0प्र0)

5, Vibhuti Khand, Gomti Nagar, Lucknow-226010 (UP)

पत्र सं० त- 5544 /39-सी-ED (कोर्ट केस)

दिनांक: 17 /10/2024

सेवा में,

अधिशायी अभियन्ता,

सिंचाई निर्माण खण्ड, गाजियाबाद।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ.ए. संख्या 569/2023 आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेशों के अनुपालन में जनपद गौतमबुद्ध नगर एवं गाजीयाबाद में हिण्डन नदी के फ्लड जोन के चिन्हीकरण एवं सीमांकन के भुगतान उपरान्त कार्य की समय रेखा से अवगत कराने के संबंध में।

संदर्भ:- आपका पत्रांक 2988/सिनिखगा/एन.जी.टी, दिनांक 09/10/2024

महोदय,

उपरोक्त विषय व आपके संदर्भित पत्र के अन्तर्गत आपको निम्नानुसार अवगत कराया जाता है:-

1. That Survey of India, the National mapping agency established in 1767, is an oldest scientific department of India. Survey of India started Great Trigonometric Survey in 1802 which created the national geodetic frame. This geodetic framework was the basis of all further Surveying and Mapping in the country. Subsequently, Survey of India prepared maps of entire country on 1:2,50,000 scales with 100 m contour interval by the year 1960. Survey of India prepared 1:50,000 scale map with 20m contour interval by year 1980 and also nearly 60% of the country was mapped on 1:25,000 scale maps with 5-10m contour interval by year 1990. Apart from this survey of India has been engaged in various survey activity like tunnel alignment, magnetic survey, cantonment survey, demarcation of international boundary and state boundary, preparation of topographical maps at various scales, project survey etc.

2. That post year 2000, Survey of India engaged in many nationwide projects. In National Urban Information Scheme (NUIS), from 2006 to 2018, the 1:2000 and 1:10,000 scale data for 152 towns were created for Ministry of Housing and Urban Affairs. In Integrated Coastal Zone Management (ICZM) project, from 2010 to 2018, the contours at 0.5 meter vertical interval and base map at 1:10,000 scale in the belt of seven km from the coast of India was prepared for Ministry of Environment & Forest. In National Mission for Clean Ganga (NMCG), started in the year 2018, Digital Elevation Model of 0.5 meter accuracy and High Resolution GIS Data is being created in belt of 10 kilometer either side of river Ganga. In National Hydrologic Project (NHP), started in the year 2017, the Digital Elevation Model of 0.5 meter accuracy in the

(डी०एन०पाठक/D.N. PATHAK)

निदेशक/Director

उ.प्र. भू-स्था. निदेशालय/U.P.G.D.

भारतीय सर्वेक्षण विभाग, लखनऊ

Survey of India, Lucknow

belt of 5 kilometer either side of River bank of main rivers of Uttar Pradesh, State of Goa, some area Punjab, West Bengal, Tripura and Nagaland is being created. Under NHP, the 3-5 meter accuracy Digital Elevation Model (DEM) and Geo data base on 1: 25,000 scale of approximately 8 lakh square kilometre area (including area of Uttar Pradesh), height to Hydromat stations, Bathymetry of few rivers of West Bengal has also been prepared. Under NHP & NMCG, the 0.5 meter accuracy DEM of approx 94,000 square kilometer is prepared. In Survey of Villages and Mapping with Improved Technology in Village Areas (SVAMITVA), started in year 2020, the Land Parcel Map of abadi area of notified rural villages using 5 cm ground sampling distance Orthorectified Imagery is being generated for Ministry of Panchayati Raj. Data under SVAMITVA was created by establishing Continuous Operating Reference System (CORS) network & imagery data was captured by Drone flying.

3. In December 2022 National Geospatial Policy(NGP- 2022) has been promulgated in which the mandate of Survey of India is to establish and maintain Geodetic Reference Frame (GRF), Digital Elevation Model , Administrative and functional areas Boundary, Geographical names and Ortho imagery. As per NGP-2022, the responsibility of main Geospatial themes are responsibility of various Ministries/Departments is as below:-

S. No.	Responsibility	Nodal Ministry/Department (Organizations)
i.	Geodetic Reference Frame	Department of Science & Technology(Survey of India)
ii.	Orthoimagery	Department of Science & Technology (Survey of India) Department of Space (Space based technology)(National Remote Sensing Centre)
iii.	Functional Areas (Administrative Boundaries)	Department of Science & Technology (Survey of India)
iv.	Geographical Names (Toponymy)	Department of Science & Technology (Survey of India)
v(a).	Elevation	Department of Science & Technology (Survey of India)
v(b).	Depth	Ministry of Ports, Shipping & Waterways (Inland Water) Ministry of Earth Science (Ocean & Sea)
vi.	Water	Department of Water Resources, River Development and Ganga Rejuvenation
vii.	Transport Networks	Ministry of Road Transport and Highways Ministry of Railways Ministry of Ports, Shipping & Waterways Ministry of Civil Aviation
viii.	Buildings and Settlements	Ministry of Housing and Urban Affairs (Urban) Ministry of Panchayati Raj (Rural)
ix.	Land Cover and Land Use	Department of Space (National Remote Sensing Centre) Ministry of Environment, Forest & Climate Change (Forests)(Forest Survey of India)
x.	Physical Infrastructure	Ministry of Housing and Urban Affairs (Urban) Ministry of Panchayati Raj (Rural)
xi.	Land Parcels	Department of Land Resources (Rural) Ministry of

(डी०एन०पाठक/D.N. PATHAK)

निदेशक/Director

उ.प्र. भू-स्था. निदेशालय/U.P.G.D.

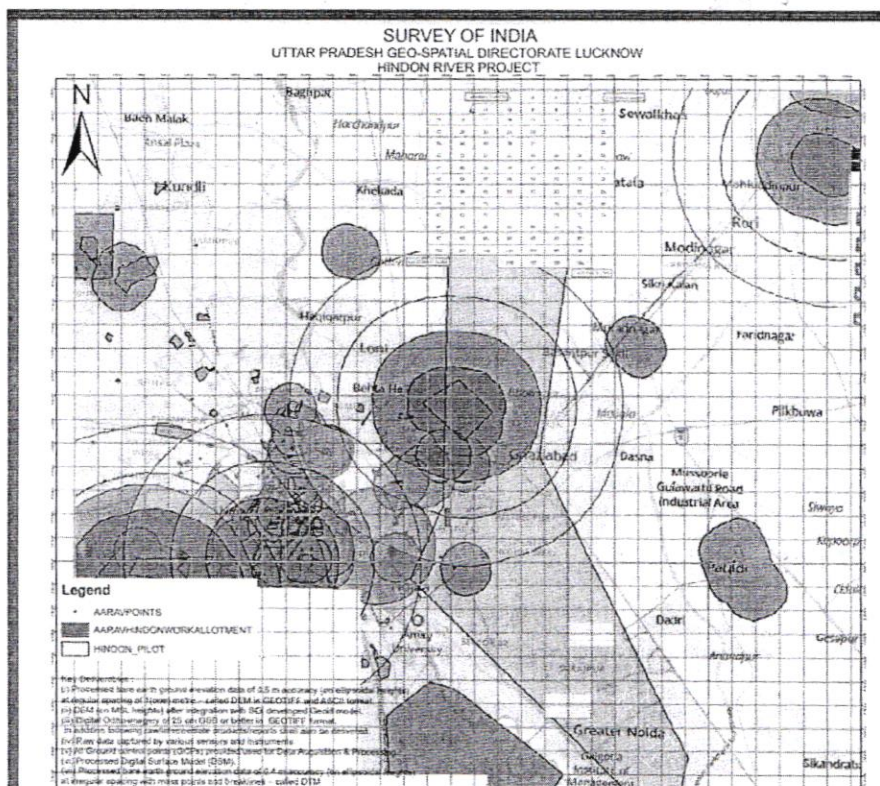
भारतीय सर्वेक्षण विभाग, लखनऊ

Survey of India, Lucknow

		Housing and Urban Affairs (Urban)
xii.	Addresses	Ministry of Housing and Urban Affairs (Urban) Ministry of Panchayati Raj (Rural)
xiii(a).	Geology	Ministry of Mines (Geological Survey of India)
xiii(b)	Soils	Department of Agricultural Research and Education (National Bureau of Soil Survey and Land Use Planning)
xiv.	Population Distribution	Ministry of Home Affairs (Office of the Registrar General & Census Commissioner, India)

So, post year 2022 Survey of India responsibility is five data themes as mentioned above.

4. The Presently digital elevation model (DEM) and other data of required accuracy for the requisite area of Hindan River is not available hence new survey is required.



Area of interest of River Hindan River Gaziabad and Gautambuddha Nagar marked in Sol Toposheet

Total area of interest of Basin of Hindan River for carrying out fresh survey to generate .5m resolution DEM is approximately 850 Sq Km in both Gaziabad and Gautambuddha Nagar Districts combined.

5. Methodology and technology

(a) Provision of Ground Control Points and Identification, Establishment, Densification & Utilization of Ground Control Points (GCPs)

This part includes planning, observation, computation and monumentation of Ground Control Points. Existing CORS (Continuously Operating Reference Station) of Survey of India and Control points established under various mapping work shall be utilized for the project. Densification of CORS network for more precise and reliable horizontal and Vertical control if required.

(b) Data Acquisition using High end sensor (Optical/ Lidar)

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

631

This part includes Acquisition of Raw Digital data by Aerial Platform for generating Digital Elevation Model (DEM) of 0.5-meter accuracy and Digital Ortho-imagery of 20 cm GSD (Ground Sampling Distance).

(c) Pre-processing

i. This part includes Flight planning, sensor calibration, Flight execution as per plan, Quality assurance and Quality control(QA/QC) for review of flight line alignment, raw data validation for completeness, avoiding data voids, strip matching, pre-processing of on-board Global Navigation Satellite system / Inertial Measurement Unit (GNSS/IMU) data for trajectory file and other pre-processing steps needed for point cloud extraction/ preparing data for post-processing stage.

ii. This process includes obtaining necessary clearances from Authorities concerned for flying over the survey area and to acquire data.

iii. This part includes mobilizing all necessary equipment, software and hardware for carrying out the activity.

(d) Post-Processing for generation of DSM, DEM and Digital Ortho-imagery

i. This part includes generating Digital Surface Model (DSM) from raw/ pre-processed data and performing necessary editing/ filtering of non- ground points (vegetation, built-up areas, bridges, elevated structures etc.) for generating bare-earth DEM of 0.5-meter accuracy.

ii. This part includes performing QA/QC at various stages of project including validating horizontal and vertical accuracy as per specifications.

iii. This part includes to integrate Geoid model supplied by SoI with the DEM on ellipsoidal heights for yielding DEM on MSL heights.

iv. This part includes generating Ortho-imagery of 20 cm GSD.

(e) Base Map Generation & 2D Feature Extraction

i. The ortho-rectified image, after data/image (obtained from Aerial Survey) processing, shall act as a base map from which topographical and man-made (visible) features as mentioned by irrigation dept. in the introduction section shall be extracted.

ii. Administrative boundaries, revenue boundaries etc. available with SoI will be incorporated during Feature Extraction

(f) 2D Feature Extraction

2D topographical features shall be derived from Ortho-rectified using suitable (Geographical Information System) GIS software. The base map shall comprise of various layers in GIS format as per the requirements of the-project.

(Open Geospatial Consortium) OGC compliant GIS database models shall be implemented for generation of GIS layer data structure for storing spatial & attribute data.

The features to be extracted shall be as per the deliverables/ wish list provided by the irrigation department.

(g) Ground truthing, validation of Topographical and man-made features in maps shall be carried out by Irrigation Department.

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow



- (h) As per National Geospatial Policy-2022, (Attached), it is the responsibility of the Survey of India to carry out work of SI.No.5(a) to 5(e) while work related to SI.No.5(f) is to be carried out by respective Government Department as laid down in Annexure III of the Policy(Page No. 22 to 24 of the NGP document) .

However Survey of India will provide existing Topographical Features pertaining to the Area of Interest on 1:25000 Scale as required by the UP Irrigation Department. After curating the data for the Project Area.

Work Plan/ Roles and Responsibilities

i. Survey of India (SoI)

- Project will be executed under close supervision of SoI.
- Activities given in SI.No. 5(a) to 5(e) will be outsourced by SoI. The quality checking shall be under the supervision of SoI.
- To the extent it is feasible, SoI will deploy maximum resources for these activities on priority.
- All mentioned above including Project planning, preparation of bid/RFP, bid processing, award of work, work execution as per contract etc. would be done under the supervision of SoI and shall adhere with the norms as laid by Government of India

ii. Irrigation Department, Govt. of UP

- Topographical features or any other features to be incorporated must be communicated well in advance
- Activities at SI.No.5(g) including activities involving ground truthing would be under taken by Irrigation department.

TIME SCHEDULE –

Time line of the Project will be as follows

ACTIVITY	DURATION	TIME-LINE(14/10/2024 is start Date of Project after receipt of Payment from Project authorities)
Tendering process and award of contract	1.5 Months	-
Data acquisition and Post processing for generation of DSM, DEM, Contours and ORI	2 Months	Outsourced team directed From other project to the project area, work started on 16/10/2024, 30sqr km area drone flying completed. Data acquisition work likely to be completed by 31 Dec, 2024.
Feature Extraction	2-2.5 Months	By February, 2025

(डी०एन०पाठक/D.N. PATHAK)

निदेशक/Director

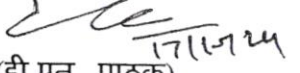
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

Survey and mapping activity wise Time line calculation for completing work 850 sq. km Project area is as under:

ACTIVITY	Out turn	No. and Duration of deployment
Data acquisition and Post processing for generation of DSM, DEM, Contours and ORI	65 to 75 sq.km per Drone team per month	6 Drone team for 2 months (6 Drone Team x 65 to 75 sq km per month x 2 month = 850 sq km approx area to be surveyed)
Data curation on 1:25k Scale for the Project Area	1 man days per sq km	Required Man days for the activity= 1 man days per sq km x 850 sq km = 850 man days , 17 digitisers are proposed to be deployed for Feature extraction work with requisite Hardware and software 17 digitizers x 25 days x 2 month = 850 approx man days


उक्त आपको सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न:- यथोपरि।


(डी.एन. पाठक)
निदेशक

प्रतिलिपि:-

1. भारत के महासर्वेक्षक, देहरादून को सूचनार्थ प्रेषित।
2. अपर महासर्वेक्षक, उत्तरी क्षेत्र चण्डीगढ़ को सूचनार्थ प्रेषित।
3. मुख्य अभियन्ता (यमुना), सिंचाई एवं जल संशाधन विभाग, उ०प्र० ओखला।


(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow



PRESS INFORMATION BUREAU
(Research Unit)
Ministry of Information and Broadcasting
Government of India



The Drone Rules, 2021

Realising our collective vision of an Aatmanirbhar Bharat

(Ministry of Civil Aviation)

January 28, 2022

Introduction

The Ministry of Civil Aviation vide gazette notification CG-DL-E-26082021-229221 dated August 25, 2021 published the Drone Rules¹ and vide gazette notification CG-DL-E-26012022-232917 dated January 26, 2022 published the Certification Scheme for Unmanned Aircraft Systems².

Drones are Unmanned Aerial Vehicles (UAVs) or Remotely Piloted Aerial Systems (RPAS) that are controlled either by a pilot on the ground or with the help of technology.

Drones offer tremendous benefits to almost all sectors of the economy like – agriculture, mining, infrastructure, surveillance, emergency response, transportation, geo-spatial mapping, defence and law enforcement etc. Drones can be significant creators of employment and economic growth due to their reach, versatility, and ease of use, especially in India's remote and inaccessible areas.

In view of its traditional strengths in innovation, information technology, frugal engineering and huge domestic demand, India has the potential to be global drone hub by 2030.³

Classification of unmanned aircraft systems

The unmanned aircraft system shall, based on the maximum all-up weight including payload, be classified as follows⁴:

- **Nano unmanned aircraft system:** weighing less than or equal to 250 grams;
- **Micro unmanned aircraft system:** weighing more than 250 grams, but less than or equal to Two kilograms;
- **Small unmanned aircraft system:** weighing more than Two kilograms, but less than or equal to 25 kilograms;
- **Medium unmanned aircraft system:** weighing more than 25 kilograms, but less than or equal to 150 kilograms

¹ <https://egazette.nic.in/WriteReadData/2021/229221.pdf>

² [232917.pdf \(egazette.nic.in\)](https://egazette.nic.in/WriteReadData/2022/232917.pdf)

³ <https://pib.gov.in/PressReleasePage.aspx?PRID=1749154>

⁴ <https://egazette.nic.in/WriteReadData/2021/229221.pdf>

(डी०एन०पाठक/D.N. PATHAK)

निदेशक/Director

उ.प्र. भू-स्था. निदेशालय/U.P.G.D.

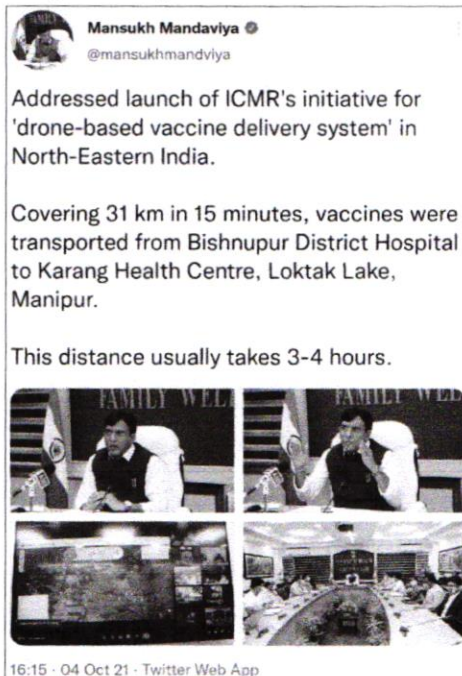
भारतीय सर्वेक्षण विभाग, लखनऊ

Survey of India, Lucknow

- **Large unmanned aircraft system:** weighing more than 150 kilograms.

Usage of Drones:

- Drone based surveillance system introduced for Railway Security⁵.
- Survey of India to use drones for mapping of inhabited areas of villages under “SVAMITVA” scheme⁶.
- India deployed drones to deliver COVID-19 vaccines. The ICMR-led pilot project is being rolled out in Manipur, Nagaland and Andamans and Nicobar Islands.⁷
- Drone is used for surveillance of COVID-19 hotspots and containment zones to ensure strict compliance of lockdown guidelines. The system has been demonstrated to the Chandigarh Police in a containment zone.⁸
- Ministry of Civil Aviation (MoCA) and Directorate General of Civil Aviation (DGCA) have granted conditional exemption to the Board of Control for Cricket in India (BCCI) for the deployment of drones for live aerial cinematography of the India Cricket Season in 2021.⁹



Drones in Defence Sector

India's Defence Research and Development Organization¹⁰ (DRDO) has developed its own domestic Unmanned Aerial Vehicle (UAV) or Unmanned Aircraft Systems (UAS) program. The project aims to develop a domestic arsenal to replace and augment the existing fleet of unmanned vehicles. Examples of these¹¹ are:

- **DRDO Lakshya**¹²: This is a target drone used for discreet aerial reconnaissance and target acquisition. It is launched by a solid propellant rocket motor and sustained by a turbojet engine in flight.
- **DRDO Nishant**¹³: Primarily designed for intelligence-gathering over enemy territory, it is also used for reconnaissance, training, surveillance, target designation, artillery fire correction, and damage assessment. The Nishant has completed its developmental phase and user trials.

⁵<https://ddnews.gov.in/national/drone-based-surveillance-system-introduced-railway-security>

⁶<https://pib.gov.in/PressReleaseIframePage.aspx?PRID=1725715>

⁷<https://www.who.int/india/news/feature-stories/detail/india-deploys-drones-to-deliver-covid-19-vaccines>

⁸<https://www.drdo.gov.in/drone-based-surveillance-system>

⁹<https://pib.gov.in/PressReleaseDetailm.aspx?PRID=1696175>

¹⁰<https://www.drdo.gov.in/>

¹¹<https://www.investindia.gov.in/team-india-blogs/growing-market-drone-technologies-india>

¹²<https://www.drdo.gov.in/pilotless-target-aircraft-lakshya>

¹³<https://www.drdo.gov.in/nishant>

(डी.एन.पाठक / D.N. PATHAK)

निदेशक / Director

उ.प्र. भू-स्था. निदेशालय / U.P.G.D.

भारतीय सर्वेक्षण विभाग, लखनऊ

Survey of India, Lucknow

- **DRDO Rustom¹⁴**: Modelled after the American Predator UAV, the Rustom is a Medium-Altitude Long-Endurance (MALE) system. Like the Predator, the Rustom is designed to be used for both reconnaissance and combat missions. It is still in prototype stage and is expected to replace and supplement Israeli Heron model UAVs in the Indian Air Force.

Features of Drone Rules, 2021

Drone Rules, 2021¹⁵ were notified by the Central Government on August 25, 2021.

- Based on a premise of **trust, self-certification and non-intrusive monitoring**.
- Designed to usher in an era of super-normal growth while balancing safety and security considerations.
- Several approvals abolished: unique authorisation number, unique prototype identification number, certificate of manufacturing and airworthiness, certificate of conformance, certificate of maintenance, import clearance, acceptance of existing drones, operator permit, authorisation of R&D organisation, student remote pilot licence, remote pilot instructor authorisation, drone port authorisation etc.
- Number of forms reduced from **25 to 5**.
- Types of fee reduced from **72 to 4**.
- Quantum of fee reduced to nominal levels and delinked with size of drone. For instance, the fee for a remote pilot license fee has been reduced from INR 3000 (for large drone) to INR 100 for all categories of drones; and is valid for 10 years.
- Digital sky platform being developed as a user-friendly online **single-window system**. There will be minimal human interface and most permissions will be self-generated.
- Interactive drone **airspace map** with red and yellow zones shall be displayed.
- No permission required for operating drones in **green zones**.
- Yellow zone, where ATC permission is required, has been reduced from **45 km to 12 km** from the airport perimeter.
- No **remote pilot licence** required for micro drones (for non-commercial use) and nano drones.
- No requirement of Type Certificate, unique identification number and remote pilot licence by R&D entities operating drones in own or rented premises, located in a green zone.
- Import of drones to be regulated by DGFT.
- Requirement of import clearance from DGCA abolished.
- No **security clearance** required before issuance of any registration or license.
- Coverage of drones under drone rules, 2021 increased from 300 kg to **500 kg**. This will cover **drone taxis** also.
- DGCA shall prescribe drone training requirements, oversee drone schools and provide pilot licences online.
- No restriction on **foreign ownership** in Indian drone companies.

¹⁴<https://www.drdo.gov.in/rustom-1>

¹⁵<https://pib.gov.in/PressReleaseIframePage.aspx?PRID=1757850>

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director

उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

- Remote pilot licence to be issued by DGCA within **15 days** of pilot receiving the remote pilot certificate from an authorised drone school through the digital sky platform.
- Testing of drones for issuance of Type Certificate to be carried out by Quality Council of India or authorised testing entities.
- Type Certificate required only when a drone is to be operated in India. Importing and manufacturing drones purely for exports are exempt from type certification and unique identification number.
- Nano and model drones (made for research or recreation purposes) are exempt from type certification.
- Manufacturers and importers may generate their drones' unique identification number on the digital sky platform through the self-certification route.
- Easier process specified for transfer and deregistration of drones through the digital sky platform.
- Drones present in India on or before 30 Nov 2021 will be issued a unique identification number through the digital sky platform provided, they have a DAN (Device Acknowledgment Number), a GST-paid invoice and are part of the list of DGCA-approved drones.
- Standard operating procedures (SOP) and training procedure manuals (TPM) will be prescribed by DGCA on the digital sky platform for self-monitoring by users. No approvals required unless there is a significant departure from the prescribed procedures.
- Safety and security features like 'No Permission – No Takeoff' (NPNT), real-time tracking beacon, geo-fencing etc. to be notified in future. A six-month lead time will be provided to the industry for compliance.
- Maximum penalty for violations reduced to **INR One lakh**. It was several lakhs earlier.
- Drone corridors will be developed for **cargo deliveries**.
- Drone **promotion council** to be set up by government with participation from academia, start-ups and other stakeholders to facilitate a growth-oriented regulatory regime.

Category of Zones

The Drone Rules 2021 associated airspace maps classifies Indian airspace into three zones¹⁶ as follows:

- **“Red Zone”** means the airspace of defined dimensions, above the land areas or territorial waters of India, or any installation or notified port limits specified by the Central Government beyond the territorial waters of India, within which unmanned aircraft system operations shall be permitted only by the Central Government.
- **“Yellow Zone”** means the airspace of defined dimensions above the land areas or territorial waters of India within which unmanned aircraft system operations are restricted and shall require permission from the concerned air traffic control authority. The airspace above 400 feet or 120 metres in the designated green zone and the airspace above 200 feet or 60 metres in the area located between the lateral distance of 8 kilometres and 12 kilometres from the perimeter of an operational airport, shall be designated as yellow zone.

¹⁶<https://egazette.nic.in/WriteReadData/2021/229221.pdf>

(डी०एन०पाठक/D.N. PATHAK)

निदेशक/Director

उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

- “**Green Zone**” means the airspace of defined dimensions above the land areas or territorial waters of India, up to a vertical distance of 400 feet or 120 metres that has not been designated as a red zone or yellow zone in the airspace map for unmanned aircraft system operations and the airspace up to a vertical distance of 200 feet or 60 metres above the area located between a lateral distance of 8 kilometres and 12 kilometres from the perimeter of an operational airport.

India’s Airspace Map for Drone Operations

The Central Government under the leadership of Prime Minister Shri Narendra Modi released India’s airspace map for drone operations on 24 September 2021. The map is available on DGCA’s digital sky platform at <https://digitalsky.dgca.gov.in/home>.

The drone airspace map¹⁷ comes as a follow-through of the liberalized Drone Rules, 2021. The top 10 features of the drone airspace maps are:

- The drone airspace map is an interactive map of India that demarcates the **yellow and red zones** across the country.
- Green zone is the airspace **up to 400 feet** that has not been designated as a red or yellow zone; and **up to 200 feet** above the area located between 8-12 km from the perimeter of an operational airport.
- In green zones, **no permission** whatsoever is required for operating drones with an all-up weight up to **500 kg**.
- Yellow zone is the airspace **above 400 feet** in a designated green zone; **above 200 feet** in the area located between 8-12 km from the perimeter of an operational airport and **above ground** in the area located between 5-8 km from the perimeter of an operational airport.
- Drone operations in yellow zone require permission from the concerned **air traffic control authority** – AAI, IAF, Navy, HAL etc. as the case may be.
- Yellow zone has been reduced from **45 km earlier to 12 km** from the airport perimeter.
- Red zone is the ‘**no-drone zone**’ within which drones can be operated only after a permission from the **Central Government**.
- The airspace map may be modified by **authorised entities** from time to time.
- Anyone planning to operate a drone should **mandatorily** check the latest airspace map for any changes in zone boundaries.
- The drone airspace map is **freely available** on the digital sky platform to all without any login requirements.

Registration of unmanned aircraft system¹⁸

- No person shall operate an unmanned aircraft system without first registering it on the digital sky platform and obtaining a unique identification number, unless exempted from the requirement of a unique identification number under Drone Rules, 2021.
- A registration record shall be maintained by the Director General of all such unmanned aircraft systems to which unique identification number has been issued under Drone

¹⁷<https://pib.gov.in/PressReleaselframePage.aspx?PRID=1757850>

¹⁸<https://egazette.nic.in/WriteReadData/2021/229221.pdf>

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director

उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

Rule, 2021.

- It shall be the responsibility of the person operating an unmanned aircraft system to ensure that such unmanned aircraft system conforms to a valid type certificate.

Remote Pilot License ¹⁹

- **General** – No individual other than a holder of a valid remote pilot license enlisted on the digital sky platform shall operate an unmanned aircraft system.
- **Classification** – A remote pilot license shall specifically mention the category, sub-category and classification of the unmanned aircraft system or a combination of these, for which it is issued.

Eligibility for Pilot License²⁰

An individual shall be eligible to obtain a remote pilot license, if he:

- is not less than eighteen years of age and not more than sixty-five years of age
- has passed class tenth examination or its equivalent from a recognized Board
- has successfully completed such training as may be specified by the Director General, from any authorized remote pilot training organization.

Unmanned aircraft system operations for research, development and testing²¹

The following persons shall not require a type certificate, unique identification number, prior permission and remote pilot license for operating unmanned aircraft systems for research, development and testing purposes, namely:

- any research and development entity under the administrative control of, or recognized by, the Central Government or State Government or Union Territory Administration;
- any educational institution under the administrative control of, or recognized by, the Central Government or State Government or Union Territory Administration;
- any Startup recognized by the Department for Promotion of Industry and Internal Trade;
- any authorized testing entity
- any unmanned aircraft system manufacturer having a Goods and Service Tax Identification Number

¹⁹<https://egazette.nic.in/WriteReadData/2021/229221.pdf>

²⁰ ibid

²¹ ibid

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director

उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

Regulations of Import²²

Import of unmanned aircraft systems shall be **regulated by the Directorate General of Foreign Trade** or any other **entity authorized by the Central Government**.

Production-Linked Incentive (PLI) scheme for Drones and Drone components²³

The Central Government has notified the Production-Linked Incentive (PLI) scheme for drones and drone components on September 30, 2021.

The PLI scheme comes as a follow-through of the liberalised Drone Rules, 2021 released by the Central Government on August 25, 2021. The PLI scheme and new drone rules are intended to catalyse super-normal growth in the upcoming drone sector.

Thanks to the new rules and the incentive scheme, the drones and drone components manufacturing industry may see an investment of over Rs 5000 crores over the next three years. The annual sales turnover of the drone manufacturing industry may grow from Rs 60 crores in 2020-21 to over Rs 900 crores in FY 2023-24. The drone manufacturing industry is expected to generate over 10,000 direct jobs over the next three years.

The drone services industry (operations, logistics, data processing, traffic management etc.) is far bigger in scale. It is expected to grow to over Rs 30,000 crores in next three years. The drone services industry is expected to generate over five lakh jobs in three years.

Features of the Production Linked Incentive (PLI) Scheme are:

1. The total amount allocated for the PLI scheme for drones and drone components is Rs **120 crores** spread over three financial years. This amount is nearly **double** the combined turnover of all domestic drone manufacturers in FY 2020-21.
2. The incentive for a manufacturer of drones and drone components shall be as high as **20 per cent of the value addition** made by her.
3. The value addition shall be calculated as the **annual sales revenue from drones and drone components (net of GST) minus the purchase cost (net of GST) of drone and drone components**.
4. The Government, has agreed to keep the PLI rate **constant at 20 per cent** for all three years, an **exceptional treatment** given only to the drone industry. In PLI schemes for other sectors, the PLI rate **reduces every year**.
5. The proposed tenure of the PLI scheme is **three years** starting in FY 2021-22. The PLI scheme will be **extended or redrafted** after studying its impact in consultation with the industry.
6. The Government has agreed to fix the minimum value addition norm at **40 per cent of net sales** for drones and drone components instead of 50 per cent, another **exceptional treatment** given to the drone industry. This will allow widening the number of beneficiaries.
7. The PLI scheme covers a **wide variety** of drone components:
 - a. Airframe, propulsion systems (engine and electric), power systems, batteries and associated components, launch and recovery systems
 - b. Inertial Measurement Unit, Inertial Navigation System, flight control module, ground control station and associated components

²²<https://egazette.nic.in/WriteReadData/2021/229221.pdf>

²³ <https://pib.gov.in/PressReleasePage.aspx?PRID=1755157>


 (डी०एन०पाठक/D.N. PATHAK)
 निदेशक/Director

उ.प्र. भू-स्था. निदेशालय/U. P. G. D.
 भारतीय सर्वेक्षण विभाग, लखनऊ
 Survey of India, Lucknow

- c. Communications systems (radio frequency, transponders, satellite-based etc.)
 - d. Cameras, sensors, spraying systems and related payload etc.
 - e. 'Detect and Avoid' system, emergency recovery system, trackers etc. and other components critical for safety and security
8. The list of eligible components may be **expanded** by the Government from time to time, as the drone technology evolves.
 9. The Government has agreed to widen the coverage of the incentive scheme to include developers of **drone-related IT products** also.
 10. The Government has kept the eligibility norm for MSME **and start-ups** in terms of annual sales turnover at a **nominal level** - Rs Two crores (for drones) and Rs 50 lakhs (for drone components). This will allow widening the number of beneficiaries.
 11. Eligibility norm for **non-MSME companies** in terms of annual sales turnover has been kept at Rs Four crores (for drones) and Rs One crore (for drone components).
 12. The **incentive payable** to a manufacturer of drones and drone components shall be simply **one-fifth of her value addition**.
 13. PLI for a manufacturer shall be capped at **25 per cent of total annual outlay**. This will allow widening the number of beneficiaries.
 14. In case a manufacturer fails to meet the threshold for the eligible value addition for a particular financial year, she will be allowed to **claim the lost incentive in the subsequent year** if she makes up the shortfall in the subsequent year.

Recent Developments

1. Digital Sky Platform

The Ministry of Civil Aviation launched the Digital Sky Platform²⁴, a unique unmanned traffic management (UTM) system which will facilitate registration and licensing of drones and operators in addition to giving instant (online) clearances to operators for every flight. The Digital Sky Platform will enable online registration of pilots, devices, service providers, and NPNT (no permission, no take-off).

2. Government is working as enabler by creating demand structure for Drones

Addressing the session on Drones for Public Good – Mass Awareness Program, organized by FICCI on October 06, 2021, Union Civil Aviation Minister Jyotiraditya Scindia said that the government's role has changed under the leadership of Prime Minister Narendra Modi, and it is working as an enabler, and not a regulator, looking at a new approach of evidence-based policymaking for drones. Union Civil Aviation Minister said technology promotion is crucial and drone technology will bring those living at the margins to the centre of development. "Drones play a crucial role in connecting the people from the length and breadth of the country."²⁵

3. Doon Drone Mela in Uttarakhand

Union Minister of Civil Aviation, Shri Jyotiraditya M. Scindia along with the Minister of State in the Ministry of Civil Aviation, General (Retd.) Dr. V.K. Singh flagged off the Doon Drone Mela 2021 in Dehradun, Uttarakhand. Shri Scindia flagged off the

²⁴ [Welcome to DigitalSky \(dgca.gov.in\)](https://dgca.gov.in)

²⁵ <https://pib.gov.in/PressReleaseIframePage.aspx?PRID=1761530>



(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
ज.प्र. भू.समा. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

event with a paragliding demonstration and also interacted with the drone companies exhibiting their prototypes at the Doon Drone Mela.

On the occasion Union Minister Jyotiraditya M. Scindia said, "We recognise the immense opportunities which usage of drones bring in. The Government of India is working towards enabling the same with a liberalized drone policy and the launch of the Production Linked Incentive (PLI) Scheme. We insist that the Uttarakhand Government works towards developing Dehradun as an Aerosports and Drone Hub of India."²⁶

4. Five Drone Schools to be set-up in Madhya Pradesh

Gwalior Drone Mela was organised on 11 December jointly by Ministry of Civil Aviation, Government of India, Government of Madhya Pradesh, Federation of Indian Chambers of Commerce & Industry (FICCI) at Madhav Institute of Technology & Science (MITS), Gwalior. This is part of the series of events planned under the Azadi ka Amrit Mahotsav celebration. The programme was the biggest congregation of drone manufacturers, service providers, drone enthusiasts and user communities, especially students, farmers and common man of the city. Programme included drone exhibition, demonstration, drone spardha, industry – user interactions and launches.²⁷

AG/HP/RC/PPD/TS/SS



(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

²⁶<https://pib.gov.in/PressReleasePage.aspx?PRID=1762127>

²⁷<https://pib.gov.in/PressReleasePage.aspx?PRID=1780579>

Re: Remaining work of Hindon River regarding

NS Najeeb Sarwar <najeeb@aereo.io>
 Fri, 07 Feb 2025 3:34:20 PM +0530 *

To "AUS INFO" <info@aereo.io>, "up.gdc soi@gov.in" <up.gdc soi@gov.in>

Cc "Muzammil Husain" <muzammil@aereo.io>, "Durgesh Nandan Pathak" <dn.pathak soi@gov.in>, "Umesh Kumar" <umesh.2508 soi@surveyofindia.gov.in>, "mukesh82 soi mukesh82 soi" <mukesh82 soi@surveyofindia.gov.in>

Dear Sir,

We shall be imitating the survey in Gautam Budh Nagar within the next week as we have acquired the required permissions which have to be renewed as we could not conduct the survey due to adverse weather conditions in the region.

As for the 190sqkm area in Ghaziabad we still awaiting MOCA permissions for the region as the area is very close to the Hindon Airport and due procedure it to be followed.

Other challenges being faced are densely populated urban areas and high rise buildings in the region.

Thanks and regards



Najeeb Sarwar
 AM Enterprise Solutions

+91 7011923173
www.aereo.io



From: Director UPGD Lucknow <up.gdc soi@gov.in>
Sent: Tuesday, February 4, 2025 5:52 PM
To: AUS INFO <info@aereo.io>
Cc: Najeeb Sarwar <najeeb@aereo.io>; Muzammil Husain <muzammil@aereo.io>; Durgesh Nandan Pathak <dn.pathak soi@gov.in>; Umesh Kumar <umesh.2508 soi@surveyofindia.gov.in>; mukesh82 soi mukesh82 soi <mukesh82 soi@surveyofindia.gov.in>
Subject: Remaining work of Hindon River regarding

महोदय/Sir,

It is to intimate that work had been allotted of Hindon River under work order no. 5532/11-सी-(Empanelment Firm) dated 16-10-2024, 5729/11-सी-(Empanelment Firm) dated 30-10-2024, 5881/11-सी-(Empanelment Firm) dated 07-11-2024. However work is pending since long time of about 600 sq km. Since this work has to complete in compliance of order of Honorable NGT, Delhi in this regard you are requested to start it by Friday dated 07.02.2025. Otherwise your contract will be cancelled and the work will be allotted to other firm.

सादर / With Regards

निदेशक का कार्यालय/ Office of Director

उत्तर प्रदेश भू-स्थानिक निदेशालय, लखनऊ/ Uttar Pradesh Geospatial Directorate, Lucknow

(डी०एन०पाठक/D.N. PATHAK)
 निदेशक/Director
 उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
 भारतीय सर्वेक्षण विभाग, लखनऊ
 Survey of India, Lucknow

Re: Work of Hindon River regarding

AR Aakash Rastogi <aakash@matrix-geo.com>
Fri, 07 Feb 2025 10:01:49 AM +0530 *

To "Director EUPGDC Lucknow" <up.gdc soi@gov.in>

Cc "info" <info@matrix-geo.com>, "Durgesh Nandan Pathak" <dn.pathak soi@gov.in>, "Umesh Kumar" <umesh.2508 soi@surveyofindia.gov.in>, "mukesh82 soi mukesh82 soi" <mukesh82 soi@surveyofindia.gov.in>, "anuragb" <anurag.b@thedronedestination.com>, "Rahul Jain" <raj@matrix-geo.com>, "Fariduddin Rafique" <syedrafique@matrix-geo.com>, "Matrix-Geo Accounts" <account@matrix-geo.com>

*Dear Sir,
I hope this message finds you well.*

In continuation of our previous communication, we would like to bring to your attention that we had applied for permission for the area of interest, which falls under the yellow and red zones.

We received the initial approval from MOCA on 16th January 2025. We had planned to commence the work as scheduled; however, due to the significant involvement of Hindane Air Base in the 26th January Republic Day celebrations, we were unable to secure the required ATC permission at that time.

Further, we were subsequently informed that due to the Beating Retreat ceremony on 29th January 2025, we were again unable to start our operations as planned.

We fully understand the importance of adhering to schedules and maintaining the sanctity of the project. With this in mind, we are deploying our team today I.e. 7th February 2025 for ground work to proceed with the aforementioned work meanwhile we are also closely coordinating with requesting the local ATC for flying permissions once we get the ATC permissions we will start flying work as per their provided schedule.

We kindly request your understanding and consideration of the challenges faced due to delays caused by the late permissions, Republic Day celebrations, and the Beating Retreat ceremony.

Matrix Geo remains committed to the successful and timely completion of the project and assures you of our dedication in ensuring its success.

Thank you for your attention and continued support.

Thanks & Regards

Aakash Rastogi |GM

Matrix Geo Solutions Ltd.

On Tue, 4 Feb, 2025, 5:44 pm Director UPGD Lucknow, <up.gdc soi@gov.in> wrote:

...


(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow